

Cause List for Mediation Centre

Date : 08/09/2025

Mediator : Dr. Pankaj Sharma, DHJS

Case No.: 825/2025	Case Id: 2508M08293	Referring Judge : Sh. Ajay Gupta, DHJS	
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)		Hearing Time : 12:00:00 PM	
SHRIRAM FINANCE LTD	Vs.	CHAMAN KUMAR	
		Total Days spent :	33
Case No.: 73/25	Case Id: 2507M06723	Referring Judge : Sh. Sachin Gupta, DHJS	
Case Type : MACT : MOTOR ACCIDENT CLAIM ACT CASES		Hearing Time : 2:00:00 PM	
SHILA DEVI	Vs.	SHYAM SUNDER & ORS	
		Total Days spent :	45
Case No.: 8207/24	Case Id: 2507M07310	Referring Judge : Ms. Anugya Chauhan, DJS	
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT		Hearing Time : 2:00:00 PM	
TPDDL	Vs.	MADINA BEGUM	
		Total Days spent :	40
Case No.: 191/25	Case Id: 2507M06627	Referring Judge : Ms. Tyagita Singh1, DJS	
Case Type : MATRIMONIAL : PETITION FOR DIVORCE		Hearing Time : 2:00:00 PM	
YOGESH KUMAR	Vs.	JYOTI	
		Total Days spent :	45
Case No.: 1432/24	Case Id: 2508M09382	Referring Judge : Sh. Lalit Kumar, DJS	
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY		Hearing Time : 2:00:00 PM	
RAMPHAL	Vs.	PREMVATI RANI	
		Total Days spent :	26
Case No.: 6555/24	Case Id: 2509M11919	Referring Judge : Ms. Anugya Chauhan, DJS	
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT		Hearing Time : 2:00:00 PM	
MOHD ZAVED HASSAN	Vs.	RAVI MUNIADI	
		Total Days spent :	5
Case No.: 1380/23	Case Id: 2508M09443	Referring Judge : Ms. Aradhana, DJS	
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT		Hearing Time : 2:00:00 PM	
MANJOT SINGH	Vs.	M/S AS AUTOMOBILE	
		Total Days spent :	26
Total : 7			

Mediator : Dr. Renu Aggarwal, Advocate

Case No.: 29704/16	Case Id: 2508M10994	Referring Judge : Ms. Neha Pandey, DJS	
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT		Hearing Time : 12:00:00 PM	
JAGRAN	Vs.	SUSHILA	

Cause List for Mediation Centre

Date : 08/09/2025

				Total Days spent :	14
Case No.:	2323/24	Case Id:	2508M09470	Referring Judge :	Ms. Surabhi Sethi, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	12:00:00 PM
M/S BD CREDITS LTD		Vs.	SUSHIL KUMAR		
				Total Days spent :	26
Case No.:	220/21	Case Id:	2508M10114	Referring Judge :	Sh. Anil Antil, DHJS
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY			Hearing Time :	2:00:00 PM
AREEM GUPTA		Vs.	ARVIND KUMAR		
				Total Days spent :	19
Case No.:	2840/24	Case Id:	2508M09471	Referring Judge :	Ms. Surabhi Sethi, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	2:00:00 PM
HDFC BANK LTD		Vs.	JABBAR UMAR MOHD		
				Total Days spent :	26
Case No.:	3335/24	Case Id:	2508M09483	Referring Judge :	Ms. Poonam Singh, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	2:00:00 PM
SUBHALAKSHMI FINANCE		Vs.	SUBHASH		
				Total Days spent :	26
Case No.:	313/25	Case Id:	2508M11219	Referring Judge :	Sh. Manoj Kr. Nagpal, DHJS
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)			Hearing Time :	2:00:00 PM
SUPRAJIT ENGINEERING		Vs.	TOHEED		
				Total Days spent :	12
Case No.:	1236/22	Case Id:	2508M11209	Referring Judge :	Ms. Pooja Yadav, DJS
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE			Hearing Time :	2:00:00 PM
POONAM GIRI		Vs.	NEETISH KUMAR GIRI		
				Total Days spent :	12
Case No.:	1654/24	Case Id:	2508M11186	Referring Judge :	Ms. Swati Malik, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	2:00:00 PM
IDFC BANK		Vs.	ANITA DEVI		
				Total Days spent :	12
Case No.:	54/24	Case Id:	2508M11176	Referring Judge :	Ms. Shagun Sharma, DHJS
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY			Hearing Time :	2:00:00 PM
RAKESH SHARMA		Vs.	HARISH KUMAR		
				Total Days spent :	12
Case No.:	12154/19	Case Id:	2508M11161	Referring Judge :	Ms. Arushi Parwal, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	2:00:00 PM

Cause List for Mediation Centre

Date : 08/09/2025

NEW AGE INTERNATIONAL PVT LTD

Vs. ISHWAR SHARMA

Total Days spent : 12

Case No.: 181/22

Case Id: 2508M11116

Referring Judge :

Ms. Goma Dabas Gupta, DHJS

Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT

Hearing Time : 2:00:00 PM

HARPREET KAUR

Vs. KARANDEEP SINGH

Total Days spent : 12

Case No.: 878/24

Case Id: 2508M11113

Referring Judge :

Ms. Goma Dabas Gupta, DHJS

Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY

Hearing Time : 2:00:00 PM

HARPREET KAUR

Vs. KARANDEEP SINGH

Total Days spent : 12

Total : 12

Mediator : Ms. Alka Ahir, Advocate

Case No.: 678/2017

Case Id: 2508M08527

Referring Judge :

Sh. Ram Lal Meena, DHJS

Case Type : ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT

Hearing Time : 11:30:00 PM

BSES YPL

Vs. SARITA

Total Days spent : 32

Case No.: 616/2017

Case Id: 2508M08505

Referring Judge :

Sh. Ram Lal Meena, DHJS

Case Type : ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT

Hearing Time : 11:30:00 PM

BSES YPL

Vs. MOHD IRSHAD

Total Days spent : 32

Total : 2

Mediator : Ms. Anshu Aggarwal, Advocate

Case No.: 291/18

Case Id: 2508M11189

Referring Judge :

Sh. Ram Lal Meena, DHJS

Case Type : ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT

Hearing Time : 12:30:00 AM

BSES YPL

Vs. SURENDER KUMAR

Total Days spent : 12

Case No.: 1074/24

Case Id: 2508M11164

Referring Judge :

Sh. Vikas Madaan, DJS

Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY

Hearing Time : 12:30:00 AM

SATISH CHANDRA

Vs. SORAV MADAAN

Total Days spent : 12

Case No.: 291/23

Case Id: 2508M11212

Referring Judge :

Sh. Dharmender Singh, DHJS

Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY

Hearing Time : 11:30:00 AM

HH BUILD TECH

Vs. PAWAN KUMAR

Cause List for Mediation Centre

Date : 08/09/2025

				Total Days spent :	12
Case No.:	3455/22	Case Id:	2508M11123	Referring Judge :	Sh. Manish Gupta, DHJS
Case Type :	MATRIMONIAL : PETITION FOR DIVORCE			Hearing Time :	12:00:00 PM
PRASHANT VASUDEVAN		Vs.	SAI SONAKSHI PRASAHNT NAIR		
				Total Days spent :	12
Case No.:	2088/22	Case Id:	2508M11148	Referring Judge :	Sh. Pawan Kr. Jain, DHJS
Case Type :	MATRIMONIAL : PETITION FOR DIVORCE			Hearing Time :	12:00:00 PM
PRIYANKA		Vs.	ROHIT		
				Total Days spent :	12
Case No.:	1650/24	Case Id:	2508M11235	Referring Judge :	Ms. Swati Malik, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	12:00:00 PM
IDFC FIRST BANK		Vs.	VIJAY PAL		
				Total Days spent :	12
Case No.:	609276/2016	Case Id:	2508M11144	Referring Judge :	Sh. Anil Chandhel, DHJS
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR POSSESSION AND			Hearing Time :	12:30:00 PM
ASHA SINGH		Vs.	LAXMI DAS		
				Total Days spent :	12
Total : 7					

Mediator : Ms. Beena Sharma, Advocate

Case No.:	205/14	Case Id:	2508M09786	Referring Judge :	Ms. Divyashree Raina, DJS
Case Type :	MATRIMONIAL : MATRIMONIAL OTHERS			Hearing Time :	12:00:00 AM
STATE		Vs.	RAJVINDER KAPOOR		
				Total Days spent :	26
Case No.:	5304/24	Case Id:	2508M09785	Referring Judge :	Sh. Pranjal Gangwar, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	12:30:00 AM
SHRIRAM FINANCE LTD		Vs.	HARMINDER		
				Total Days spent :	26
Case No.:	904/24	Case Id:	2508M09489	Referring Judge :	Sh. Manish Gupta, DHJS
Case Type :	CUSTODY / GUARDIANSHIP : CUSTODY / GUARDIANSHIP MATTERS			Hearing Time :	11:00:00 AM
SHYAMJI		Vs.	RENU		
				Total Days spent :	26
Case No.:	924/24	Case Id:	2508M10378	Referring Judge :	Sh. Pawan Kr. Jain, DHJS
Case Type :	MATRIMONIAL : PETITION FOR DIVORCE			Hearing Time :	11:00:00 AM
UMA		Vs.	ROSHAN LAL		

Cause List for Mediation Centre

Date : 08/09/2025

				Total Days spent :	19
Case No.:	1068/19	Case Id:	2508M08320	Referring Judge :	Sh. Vikas Madaan, DJS
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY			Hearing Time :	11:30:00 AM
VINTAGE CREDIT & LEASING		Vs.	PRAVER OBEROI		
				Total Days spent :	33
Case No.:	3358/24	Case Id:	2508M09461	Referring Judge :	Ms. Poonam Singh, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	12:00:00 PM
SUBHALAKSHMI FINANCE		Vs.	VARINDER SINGH		
				Total Days spent :	26
Case No.:	3359/24	Case Id:	2508M09462	Referring Judge :	Ms. Poonam Singh, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	12:00:00 PM
SUBHALAKSHMI FINANCE		Vs.	GURDAS SINGH		
				Total Days spent :	26
Case No.:	01/23	Case Id:	2508M09547	Referring Judge :	Ms. Shivli Talwar, DJS
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE			Hearing Time :	12:00:00 PM
KOMAL		Vs.	AMIT		
				Total Days spent :	26
Case No.:	3522/24	Case Id:	2508M09540	Referring Judge :	Ms. Surabhi Sethi, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	12:00:00 PM
HDFC BANK		Vs.	PRITI YADAV		
				Total Days spent :	26
Case No.:	3530/24	Case Id:	2508M09549	Referring Judge :	Ms. Surabhi Sethi, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	12:00:00 PM
HDFC BANK LTD		Vs.	RACHNA PRAJAPATI		
				Total Days spent :	26
Case No.:	2666/24	Case Id:	2508M09376	Referring Judge :	Sh. Arun Sukhija, DHJS
Case Type :	MATRIMONIAL : PETITION FOR DIVORCE			Hearing Time :	12:00:00 PM
POONAM		Vs.	JAIVIR		
				Total Days spent :	26
Case No.:	3363/24	Case Id:	2508M09466	Referring Judge :	Ms. Poonam Singh, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	12:30:00 PM
SUBHALAKSHMI FINANCE		Vs.	VIDYA		
				Total Days spent :	26
Case No.:	1046/22	Case Id:	2507M06046	Referring Judge :	Sh. Rakesh Kumar-IV, DHJS
Case Type :	ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT			Hearing Time :	12:30:00 PM

Cause List for Mediation Centre

Date : 08/09/2025

BSES RPL

Vs. RAM KUMAR

Total Days spent : 52

Case No.: 1369/19

Case Id: 2507M05774

Referring Judge :

Ms. Surabhi Sethi, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Hearing Time : 2:00:00 PM

M/S AGRICO ORGANICS LTD

Vs.

M/S GURU NANAK TRADING COMPANY

Total Days spent : 59

Case No.: 6499/19

Case Id: 2508M08680

Referring Judge :

Ms. Surabhi Sethi, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Hearing Time : 2:00:00 PM

HDFC BANK LTD

Vs.

SUBHASH CHANDER

Total Days spent : 33

Case No.: 5807/24

Case Id: 2508M10152

Referring Judge :

Ms. Poonam Singh, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Hearing Time : 2:00:00 PM

HDFC BANK

Vs.

VINOD KUMAR

Total Days spent : 19

Case No.: 172/25

Case Id: 2508M08716

Referring Judge :

Ms. Ruchika Singla, DHJS

Case Type : MACT : MOTOR ACCIDENT CLAIM ACT CASES

Hearing Time : 2:30:00 PM

RUBY DEVI

Vs.

VIPIN

Total Days spent : 33

Case No.: 8009/23

Case Id: 2508M10179

Referring Judge :

Ms. Anugya Chauhan, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Hearing Time : 3:00:00 PM

OSWAL PROMOTERS

Vs.

NITIN KUMAR GAUTAM

Total Days spent : 19

Case No.: 133/25

Case Id: 2508M10145

Referring Judge :

Ms. Tyagita Singh, DHJS

Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.

Hearing Time : 11:00:00 PM

NEETU

Vs.

HARIOM

Total Days spent : 19

Case No.: 1145/25

Case Id: 2507M07246

Referring Judge :

Ms. Aditi Chaudhary, DHJS

Case Type : MATRIMONIAL : PETITION FOR DIVORCE

Hearing Time : 11:00:00 PM

AMRIT BHOLA

Vs.

KAVITA

Total Days spent : 42

Case No.: 450/17

Case Id: 2508M09434

Referring Judge :

Sh. Naveen Gupta, DHJS

Case Type : PARTITION : SUIT FOR PARTITION

Hearing Time : 11:00:00 PM

JATINDER JHA

Vs.

PROMILA & ORS

Total Days spent : 12

Case No.: 708/25

Case Id: 2508M10147

Referring Judge :

Ms. Tyagita Singh, DHJS

Page No. : 46

Cause List for Mediation Centre

Date : 08/09/2025

Case Type : MATRIMONIAL : PETITION FOR DIVORCE

Hearing Time : 11:00:00 PM

HARIOM

Vs. NEETU

Total Days spent : 19

Total : 22

Mediator : Ms. Geeta Vohra, Advocate

Case No.: 142/24 Case Id: 2508M11389

Referring Judge : Sh. Pawan Kr. Jain, DHJS

Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.

Hearing Time : 12:00:00 AM

NEELAM

Vs. ROSHAN LAL

Total Days spent : 12

Case No.: 461/2023 Case Id: 2508M10079

Referring Judge : Sh. Manish Gupta, DHJS

Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.

Hearing Time : 12:00:00 AM

MITALI SARKAR

Vs. SHARWAN KUMAR

Total Days spent : 19

Case No.: 15592/16 Case Id: 2509M11831

Referring Judge : Ms. Shagun Sharma, DHJS

Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /

Hearing Time : 11:00:00 AM

RAJENDER

Vs. TEJ BHAN SACHDEVA

Total Days spent : 5

Case No.: 615734/16 Case Id: 2507M07428

Referring Judge : Sh. Jiten Mehra, DHJS

Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR POSSESSION AND

Hearing Time : 11:00:00 AM

SURENDER KUMAR

Vs. MAINA DEVI & ORS

Total Days spent : 40

Case No.: 76/22 Case Id: 2506M05022

Referring Judge : Sh. Naresh Kumar Laka, DHJS

Case Type : PARTITION : SUIT FOR PARTITION

Hearing Time : 11:30:00 AM

LATA RANI

Vs. RAJ KISHORE GUPTA

Total Days spent : 96

Case No.: 15557/2017 Case Id: 2508M09534

Referring Judge : Ms. Anugya Chauhan, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Hearing Time : 11:30:00 AM

M/S CAPITAL FIRST LTD

Vs. KAILASH DEVI

Total Days spent : 26

Case No.: 3515/24 Case Id: 2508M09510

Referring Judge : Ms. Surabhi Sethi, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Hearing Time : 12:00:00 PM

HDFC BANK

Vs. MOHD ARIF

Total Days spent : 26

Case No.: 1069/21 Case Id: 2507M06461

Referring Judge : Ms. Shagun Sharma, DHJS

Cause List for Mediation Centre

Date : 08/09/2025

Case Type :	PARTITION : SUIT FOR PARTITION	Hearing Time :	12:00:00 PM
NEHA	Vs. JATIN & ORS	Total Days spent :	47
Case No.:	3541/20	Case Id:	2508M10010
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Referring Judge :	Ms. Surabhi Sethi, DJS
SHRIRAM CITY UNION FINANCE	Vs. WASIM AKRAM	Hearing Time :	12:30:00 PM
		Total Days spent :	23
Case No.:	859/22	Case Id:	2507M07135
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY	Referring Judge :	Ms. Goma Dabas Gupta, DHJS
KANWAL KISHORE NAGPAL	Vs. MANMEET SINGH	Hearing Time :	12:30:00 PM
		Total Days spent :	40
Case No.:	7761/24	Case Id:	2507M07185
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Referring Judge :	Ms. Urvi Gupta, DJS
SHRIRAM FINANCE LTD	Vs. NADIM	Hearing Time :	12:30:00 PM
		Total Days spent :	40
Case No.:	234/25	Case Id:	2507M07429
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)	Referring Judge :	Sh. Manoj Kr. Nagpal, DHJS
M/S MU SOLUTIONS PVT LTD	Vs. THE INSTITUTE OF CHARTERED ACCOUNTANT OF INDIA	Hearing Time :	2:00:00 PM
		Total Days spent :	40
Case No.:	1545/24	Case Id:	2509M11830
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE	Referring Judge :	Ms. Shaina Goyal, DJS
QUDRAT PRAVEEN	Vs. MOHD AKRAM HUSSAIN	Hearing Time :	2:00:00 PM
		Total Days spent :	5
Case No.:	552/25	Case Id:	2509M11827
Case Type :	PARTITION : SUIT FOR PARTITION	Referring Judge :	Ms. Shagun Sharma, DHJS
BABY AJOONI KAUR	Vs. JAGJEET SINGH	Hearing Time :	2:00:00 PM
		Total Days spent :	5
Case No.:	1729/20	Case Id:	2508M09530
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Referring Judge :	Ms. Urvi Gupta, DJS
NITIN SISODIA	Vs. AAKASH	Hearing Time :	2:00:00 PM
		Total Days spent :	26
Case No.:	618446/16	Case Id:	2507M05679
Case Type :	PARTITION : SUIT FOR PARTITION	Referring Judge :	Sh. Jiten Mehra, DHJS
MUNSHI RAM & ORS	Vs. SRI RAM & ORS	Hearing Time :	2:30:00 PM
		Total Days spent :	61

Cause List for Mediation Centre

Date : 08/09/2025

Case No.:	64478/16	Case Id:	2508M09967	Referring Judge :	Ms. Shruti Sharma-II, DJS	Hearing Time :	11:00:00 PM
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS						
STATE		Vs.	ONKAR SINGH				
Total Days spent :							23
Case No.:	869/24	Case Id:	2508M09783	Referring Judge :	Sh. Naresh Kumar Laka, DHJS	Hearing Time :	11:00:00 PM
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY						
SACHIN		Vs.	HEMANT				
Total Days spent :							26
Case No.:	5457/19	Case Id:	2508M08682	Referring Judge :	Ms. Surabhi Sethi, DJS	Hearing Time :	11:00:00 PM
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT						
HDFC BANK LTD		Vs.	RAJA				
Total Days spent :							33
Case No.:	262/24	Case Id:	2508M11241	Referring Judge :	Sh. Sachin Gupta, DHJS	Hearing Time :	11:00:00 PM
Case Type :	MACT : MOTOR ACCIDENT CLAIM ACT CASES						
SHAIENDER		Vs.	SATPAL & ORS				
Total Days spent :							12
Total : 20							

Mediator : Ms. Ila Rawat, DHJS

Case No.:	307/24	Case Id:	2508M08769	Referring Judge :	Sh. Rakesh Kumar-IV, DHJS	Hearing Time :	10:00:00 AM
Case Type :	ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT						
BSES RPL		Vs.	KAMALJEET				
Total Days spent :							31
Case No.:	2818/17	Case Id:	2508M08638	Referring Judge :	Ms. Surabhi Sethi, DJS	Hearing Time :	11:00:00 AM
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT						
RAJNI GUPTA		Vs.	M/S GAYATRI HOSPT				
Total Days spent :							32
Case No.:	1137/22	Case Id:	2508M10093	Referring Judge :	Sh. Dharmender Singh, DHJS	Hearing Time :	12:30:00 PM
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY						
PRAMOD KUMAR		Vs.	SAMEER				
Total Days spent :							19
Case No.:	1598/22	Case Id:	2508M07945	Referring Judge :	Sh. Bharat Aggarwal, DJS	Hearing Time :	12:30:00 PM
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY						
M/S STANDARD REFRIGRATION PVT LTD		Vs.	M/S MELCON ENGINEERS PVT LTD				
Total Days spent :							35

Cause List for Mediation Centre

Date : 08/09/2025

Case No.:	1386/17	Case Id:	2508M08637	Referring Judge :	Ms. Surabhi Sethi, DJS	
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	12:30:00 PM
PL GUPTA		Vs.	GAYATRI HOSPT			
					Total Days spent :	32
<hr/>						
Total :	5					
<hr/>						

Mediator : Ms. Kusum Lata Sharma, Advocate

Case No.:	589/21	Case Id:	2508M10178	Referring Judge :	Ms. Susheel Bala Dagar, DHJS	
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /				Hearing Time :	12:30:00 AM
KRISHNA RATHOR		Vs.	VIJAYA SOLANKI			
					Total Days spent :	19
<hr/>						
Case No.:	533/24	Case Id:	2507M06518	Referring Judge :	Sh. Ram Lal Meena, DHJS	
Case Type :	ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT				Hearing Time :	11:30:00 AM
BSES YPL		Vs.	KANTA			
					Total Days spent :	47
<hr/>						
Case No.:	1444/22	Case Id:	2504M03030	Referring Judge :	Sh. Ankit Solanki, DJS	
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	12:15:00 PM
M/S BHARAT CERTIS AGRISCIENCE LTD		Vs.	SATYAWAN & ANR			
					Total Days spent :	152
<hr/>						
Case No.:	919/22	Case Id:	2508M09398	Referring Judge :	Ms. Shivli Talwar, DJS	
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE				Hearing Time :	12:30:00 PM
USHA SONDI		Vs.	SUMIT KUMAR			
					Total Days spent :	26
<hr/>						
Case No.:	11930/24	Case Id:	2508M08412	Referring Judge :	Ms. Arushi Parwal, DJS	
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	12:30:00 PM
SATISH MISHRA		Vs.	M/S AVS CASTING AND ALLOY			
					Total Days spent :	33
<hr/>						
Case No.:	936/25	Case Id:	2507M05859	Referring Judge :	Ms. Aditi Chaudhary, DHJS	
Case Type :	MATRIMONIAL : PETITION FOR RESTITUTION OF CONJUGAL				Hearing Time :	12:30:00 PM
ASHWANI KUMAR SHARMA		Vs.	NEHA SHARMA			
					Total Days spent :	54
<hr/>						
Case No.:	3508/24	Case Id:	2508M09511	Referring Judge :	Ms. Surabhi Sethi, DJS	
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	2:00:00 PM
HDFC BANK		Vs.	MOHD ASLAM			
					Total Days spent :	26
<hr/>						

Cause List for Mediation Centre

Date : 08/09/2025

Case No.:	6480/19	Case Id:	2508M08683	Referring Judge :	Ms. Surabhi Sethi, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	2:00:00 PM		
HDFC BANK		Vs.	RAVINDER SINGH				
				Total Days spent :		33	
Case No.:	7763/24	Case Id:	2507M07137	Referring Judge :	Ms. Urvi Gupta, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	2:00:00 PM		
SHRIRAM FINANCE		Vs.	HARENDER KUMAR				
				Total Days spent :		40	
Case No.:	317/20	Case Id:	2508M09555	Referring Judge :	Ms. Shivli Talwar, DJS		
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE			Hearing Time :	2:00:00 PM		
CHARANJEET KAUR		Vs.	CHANAN SINGH				
				Total Days spent :		26	
Case No.:	4917/24	Case Id:	2508M10144	Referring Judge :	Ms. Poonam Singh, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	2:00:00 PM		
HDFC BANK		Vs.	SURAJ KUMAR				
				Total Days spent :		19	
Case No.:	316/20	Case Id:	2508M09554	Referring Judge :	Ms. Shivli Talwar, DJS		
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE			Hearing Time :	2:00:00 PM		
KULBIR KAUR		Vs.	CHANAN SINGH				
				Total Days spent :		26	
Case No.:	815/22	Case Id:	2508M10345	Referring Judge :	Ms. Komal Garg, DJS		
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS			Hearing Time :	2:00:00 PM		
STATE		Vs.	SOURAV				
				Total Days spent :		19	
Case No.:	816/22	Case Id:	2508M10346	Referring Judge :	Ms. Komal Garg, DJS		
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)			Hearing Time :	2:00:00 PM		
STATE		Vs.	RAJESH				
				Total Days spent :		19	
Case No.:	5803/24	Case Id:	2508M10137	Referring Judge :	Ms. Poonam Singh, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	2:00:00 PM		
HDFC BANK		Vs.	SUNIL GOSAIN				
				Total Days spent :		19	
Case No.:	4223/23	Case Id:	2507M05915	Referring Judge :	Sh. Tanmay Batham, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	2:30:00 PM		
THE KANGRA CO OPERATIVE BANK LTD		Vs.	NITIN KUMAR				
				Total Days spent :		54	

Cause List for Mediation Centre

Date : 08/09/2025

Case No.:	66/21	Case Id:	2508M09529	Referring Judge :	Sh. Pawan Kr. Jain, DHJS	
Case Type :	125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.			Hearing Time :	2:30:00 PM	
GEETA		Vs.	ASHISH			
				Total Days spent :		26
Case No.:	327/2023	Case Id:	2507M06467	Referring Judge :	Sh. Pawan Kr. Jain, DHJS	
Case Type :	125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.			Hearing Time :	3:00:00 PM	
SUDHA PARMAR		Vs.	SUMIT KUMAR			
				Total Days spent :		47
Total :	18					

Mediator : Ms. Madhu Kalia, Advocate

Case No.:	846/23	Case Id:	2508M09578	Referring Judge :	Ms. Anamika, DJS	
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE			Hearing Time :	10:30:00 PM	
VIBHA SINGH		Vs.	VIKASH KUMAR			
				Total Days spent :		29
Total :	1					

Mediator : Ms. Mamta Rani, Advocate

Case No.:	158/25	Case Id:	2508M11157	Referring Judge :	Ms. Tyagita Singh, DHJS	
Case Type :	MATRIMONIAL : MATRIMONIAL OTHERS			Hearing Time :	12:00:00 AM	
PINKI		Vs.	RAMAN KUMAR			
				Total Days spent :		12
Case No.:	214/22	Case Id:	2509M11813	Referring Judge :	Sh. Lalit Kumar, DJS	
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /			Hearing Time :	12:30:00 AM	
KIRAN		Vs.	SURENDER MOHAN			
				Total Days spent :		5
Case No.:	1296/22	Case Id:	2508M11207	Referring Judge :	Sh. Pawan Kr. Jain, DHJS	
Case Type :	MATRIMONIAL : PETITION FOR DIVORCE			Hearing Time :	11:00:00 AM	
RENU KAUSHAL		Vs.	RAVINDER KAUSHAL			
				Total Days spent :		12
Case No.:	1066/25	Case Id:	2508M10381	Referring Judge :	Sh. Naveen Kr. Kashyap, DHJS	
Case Type :	MATRIMONIAL : PETITION FOR RESTITUTION OF CONJUGAL			Hearing Time :	11:00:00 AM	
SUMIT SINGH		Vs.	BHARTI			
				Total Days spent :		19

Case No.:	31/22	Case Id:	2508M09553	Referring Judge :	Sh. Naveen Kr. Kashyap, DHJS	
				Page No. :	46	

Cause List for Mediation Centre

Date : 08/09/2025

Case Type :	MATRIMONIAL : MATRIMONIAL OTHERS	Hearing Time :	11:00:00 AM
SONIA	Vs. HARISH	Total Days spent :	26
Case No.:	1621/24	Case Id:	2508M09526
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE	Referring Judge :	Ms. Manya, DJS
RUBY YASMEEN	Vs. MOHD ISMILE	Hearing Time :	11:30:00 AM
		Total Days spent :	26
Case No.:	425/24	Case Id:	2508M09537
Case Type :	125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.	Referring Judge :	Sh. Pawan Kr. Jain, DHJS
RUBY YASMEEN	Vs. MOHD ISMILE	Hearing Time :	11:30:00 AM
		Total Days spent :	26
Case No.:	5802/24	Case Id:	2508M10136
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Referring Judge :	Ms. Poonam Singh, DJS
HDFC BANK	Vs. ASHOK RATHI	Hearing Time :	12:30:00 PM
		Total Days spent :	19
Case No.:	6989/25	Case Id:	2508M09502
Case Type :	COMMERCIAL : COMMERCIAL	Referring Judge :	DLSA West, DLSA (West)
ANYA ENTERPRISES	Vs. SANCHIT	Hearing Time :	12:30:00 PM
		Total Days spent :	26
Case No.:	1410/24	Case Id:	2508M11220
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)	Referring Judge :	Sh. Anil Kumar Sisodia, DHJS
ANANT SHREE GUPTA	Vs. ASHUTOSH SHARMA	Hearing Time :	12:30:00 PM
		Total Days spent :	12
Case No.:	6493/19	Case Id:	2508M08684
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Referring Judge :	Ms. Surabhi Sethi, DJS
HDFC BANK	Vs. SATENDER	Hearing Time :	12:30:00 PM
		Total Days spent :	33
Case No.:	6483/19	Case Id:	2508M08685
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Referring Judge :	Ms. Surabhi Sethi, DJS
HDFC BANK	Vs. MOHD SAKAWAT	Hearing Time :	12:30:00 PM
		Total Days spent :	33
Case No.:	1652/24	Case Id:	2508M11118
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Referring Judge :	Ms. Swati Malik, DJS
IDFC BANK	Vs. RANDHIR KUMAR	Hearing Time :	12:30:00 PM
		Total Days spent :	12

Cause List for Mediation Centre

Date : 08/09/2025

Case No.:	3525/24	Case Id:	2508M09508	Referring Judge :	Ms. Surabhi Sethi, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	2:30:00 PM	
HDFC BANK		Vs.	PUNIT			Total Days spent :	26
Case No.:	3527/24	Case Id:	2508M09509	Referring Judge :	Ms. Surabhi Sethi, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	2:30:00 PM	
HDFC BANK		Vs.	PUNIT			Total Days spent :	26
Case No.:	718/22	Case Id:	2508M08702	Referring Judge :	Sh. Ashutosh Kumar, DHJS		
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)				Hearing Time :	2:30:00 PM	
RAJNI JAGGA		Vs.	RAJU KUMARI KESARI			Total Days spent :	33
Case No.:	594/2023	Case Id:	2508M08444	Referring Judge :	Ms. Divyashree Raina, DJS		
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE				Hearing Time :	2:30:00 PM	
SEEMA		Vs.	GIRJESH NATH TIWARI			Total Days spent :	33
Case No.:	598/24	Case Id:	2508M10380	Referring Judge :	Sh. Pawan Kr. Jain, DHJS		
Case Type :	MATRIMONIAL : PETITION FOR DIVORCE				Hearing Time :	3:30:00 PM	
VIKRAM		Vs.	AARTI			Total Days spent :	19
Case No.:	186/24	Case Id:	2508M10382	Referring Judge :	Ms. Deepika Goyal Shokeen, DJS		
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE				Hearing Time :	11:00:00 PM	
POOJA		Vs.	DEVENDER VERMA			Total Days spent :	19
Case No.:	181/25	Case Id:	2507M07176	Referring Judge :	Sh. Sachin Gupta, DHJS		
Case Type :	MACT : MOTOR ACCIDENT CLAIM ACT CASES				Hearing Time :	11:00:00 PM	
LOVELY YASMEEN		Vs.	LALIT KUMAR PHADIYA			Total Days spent :	40
Case No.:	1189/19	Case Id:	2508M11213	Referring Judge :	Sh. Anil Antil, DHJS		
Case Type :	PARTITION : SUIT FOR PARTITION				Hearing Time :	11:00:00 PM	
GIRISH		Vs.	RAJESH KUMAR			Total Days spent :	12
Case No.:	1674/2024	Case Id:	2507M07832	Referring Judge :	Ms. Pooja Yadav, DJS		
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE				Hearing Time :	11:30:00 PM	
JYOTI		Vs.	PANKAJ KUMAR			Total Days spent :	38

Cause List for Mediation Centre

Date : 08/09/2025

Total : 22

Mediator : Ms. Meenakshi Verma, Advocate

Case No.: 9106/24 Case Id: 2508M11391 Referring Judge : Sh. Danveer, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 12:00:00 AM
HARSHIT SETH Vs. RAJENDER KUMAR
Total Days spent : 12

Case No.: 470/24 Case Id: 2509M11763 Referring Judge : Ms. Shruti Sharma-II, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 12:00:00 AM
SONU SHARMA Vs. ANIL KUMAR SHARMA
Total Days spent : 4

Case No.: 779/25 Case Id: 2508M11239 Referring Judge : Ms. Richa Sharma, DJS
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY Hearing Time : 12:00:00 PM
NIKHIL ARORA Vs. M/S PACK PRO
Total Days spent : 12

Case No.: 560/18 Case Id: 2508M11352 Referring Judge : Sh. Manish Gupta, DHJS
Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. Hearing Time : 12:00:00 PM
REKHA KAUR Vs. BALDEV SINGH
Total Days spent : 11

Total : 4

Mediator : Ms. Mohini, Advocate

Case No.: 202/24 Case Id: 2509M11796 Referring Judge : Ms. Helly Fur Kaur, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 12:30:00 AM
ANJALI Vs. SUMIT
Total Days spent : 5

Case No.: 15/23 Case Id: 2508M09558 Referring Judge : Sh. Naveen Kr. Kashyap, DHJS
Case Type : CUSTODY / GUARDIANSHIP : CUSTODY / GUARDIANSHIP MATTERS Hearing Time : 11:00:00 AM
SONIA Vs. HARISH
Total Days spent : 26

Case No.: 744/24 Case Id: 2507M07472 Referring Judge : Ms. Vineeta Goyal, DHJS
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 12:00:00 PM
M/S GOMATI IMPEX PVT LTD Vs. ATUL JAIN
Total Days spent : 40

Case No.: 502/24 Case Id: 2507M06462 Referring Judge : Ms. Neha Pandey, DJS

Page No. : 46

Cause List for Mediation Centre

Date : 08/09/2025

Case Type :		INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /		Hearing Time :		1:00:00 PM	
LALIT GUPTA		Vs.		M/S PHAROX GLOBAL PVT LTD			
						Total Days spent :	47
Case No.: 16/22		Case Id: 2508M11197		Referring Judge :		Sh. Naveen Kr. Kashyap, DHJS	
Case Type :		MATRIMONIAL : PETITION FOR DIVORCE		Hearing Time :		10:30:00 PM	
SHAKILA BANU		Vs.		MOHD KALIM			
						Total Days spent :	12
Total : 5							

Mediator : Ms. Preeti Khattar, Advocate

Case No.:	670/25	Case Id:	2508M09594	Referring Judge :	Sh. Sumeet Anand, DHJS
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT			Hearing Time :	12:30:00 AM
GEETA DEVI	Vs.	NARESH			
Total Days spent :					29
Case No.:	712/24	Case Id:	2507M06133	Referring Judge :	Ms. Urvi Gupta, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	12:00:00 PM
SHRIRAM FINANCE LTD	Vs.	JULI			
Total Days spent :					51
Case No.:	298/23	Case Id:	2508M08239	Referring Judge :	Ms. Goma Dabas Gupta, DHJS
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT			Hearing Time :	12:30:00 PM
SHAISTA SHAHAB	Vs.	QAYUM QURESHI			
Total Days spent :					35
Case No.:	3873/24	Case Id:	2507M07152	Referring Judge :	Ms. Sana Khan, DJS
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT			Hearing Time :	1:00:00 PM
SARABJEET KAUR	Vs.	TARSEM SINGH SAINI			
Total Days spent :					40
Case No.:	454/22	Case Id:	2508M10389	Referring Judge :	Sh. Pawan Kr. Jain, DHJS
Case Type :	125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.			Hearing Time :	2:00:00 PM
POOJA VIADH	Vs.	ASHISH VAIDH			
Total Days spent :					19
Case No.:	1886/22	Case Id:	2508M10388	Referring Judge :	Sh. Pawan Kr. Jain, DHJS
Case Type :	MATRIMONIAL : PETITION FOR DIVORCE			Hearing Time :	2:00:00 PM
POOJA	Vs.	ASHISH			
Total Days spent :					19
Case No.:	557/20	Case Id:	2507M06509	Referring Judge :	Ms. Deepika Goyal Shokeen, DJS

Cause List for Mediation Centre

Date : 08/09/2025

Case Type : MATRIMONIAL : DOMESTIC VIOLENCE

Hearing Time : 2:30:00 PM

VRINDA DUTTA

Vs. DEEP SHAH

Total Days spent : 47

Case No.: 812/24

Case Id: 2508M08074

Referring Judge :

Ms. Ruchika Singla, DHJS

Case Type : MACT : MOTOR ACCIDENT CLAIM ACT CASES

Hearing Time : 11:00:00 PM

AJAY

Vs. SANJAY

Total Days spent : 35

Case No.: 16468/17

Case Id: 2508M11181

Referring Judge :

Ms. Ravisha Sidana, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Hearing Time : 11:30:00 PM

DS ENTERPRISES

Vs. AGGARWAL BOOK STALL

Total Days spent : 12

Total : 9

Mediator : Ms. Rajani Chauhan, Advocate

Case No.: 263/21

Case Id: 2507M05434

Referring Judge :

Ms. Shivli Talwar, DJS

Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT

Hearing Time : 2:00:00 PM

HARLEEN KAUR

Vs. MANMEET SINGH CHANDHOK

Total Days spent : 66

Case No.: 77/20

Case Id: 2507M05440

Referring Judge :

Ms. Shivli Talwar, DJS

Case Type : MATRIMONIAL : DOMESTIC VIOLENCE

Hearing Time : 2:00:00 PM

HARLEEN KAUR

Vs. MANMEET SINGH CHANDHOK

Total Days spent : 66

Total : 2

Mediator : Ms. Rekha Garg, Advocate

Case No.: 7392/24

Case Id: 2507M05884

Referring Judge :

Ms. Anugya Chauhan, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Hearing Time : 12:00:00 AM

SHIRAM FINANCE LTD

Vs. NISHANT PATRAWAL

Total Days spent : 54

Case No.: 304/25

Case Id: 2508M09793

Referring Judge :

Sh. Arun Sukhija, DHJS

Case Type : MATRIMONIAL : PETITION FOR RESTITUTION OF CONJUGAL

Hearing Time : 12:00:00 AM

ASHOK KUMAR

Vs. INDU

Total Days spent : 26

Case No.: 531/21

Case Id: 2508M10358

Referring Judge :

Ms. Susheel Bala Dagar, DHJS

Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY

Hearing Time : 12:30:00 AM

Cause List for Mediation Centre

Date : 08/09/2025

DARSHAN LAL

Vs. SUSHIL AGGARWAL

Total Days spent : 19

Case No.: 214/25

Case Id: 2508M10158

Referring Judge :

Ms. Shagun Sharma, DHJS

Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /

Hearing Time : 11:00:00 AM

CHARANJEET KUMAR

Vs. NAVNEET KUMAR

Total Days spent : 19

Case No.: 302/25

Case Id: 2507M07434

Referring Judge :

Ms. Anamika, DJS

Case Type : MATRIMONIAL : DOMESTIC VIOLENCE

Hearing Time : 11:00:00 AM

SWATI PAL

Vs. ANOOP KUMAR

Total Days spent : 40

Case No.: 1106/24

Case Id: 2508M10181

Referring Judge :

Ms. Shagun Sharma, DHJS

Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY

Hearing Time : 11:00:00 AM

EKATRA HOSPITALITY VENTURE

Vs. GUNJAN SANGAL

Total Days spent : 19

Case No.: 17/21

Case Id: 2508M11232

Referring Judge :

Sh. Arun Sukhija, DHJS

Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.

Hearing Time : 11:00:00 AM

DURGA

Vs. RAJESH

Total Days spent : 12

Case No.: 2540/24

Case Id: 2508M09792

Referring Judge :

Sh. Manish Gupta, DHJS

Case Type : MATRIMONIAL : PETITION FOR DIVORCE

Hearing Time : 11:00:00 AM

ABHISHEK CHOPRA

Vs. ISHA BHARTI

Total Days spent : 26

Case No.: 489/25

Case Id: 2507M06608

Referring Judge :

Sh. Sachin Sood, DHJS

Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY

Hearing Time : 11:30:00 AM

RAVINDER KUMAR

Vs. PARSVNATH DEVELOPERS LTD

Total Days spent : 47

Case No.: 699/20

Case Id: 2508M08705

Referring Judge :

Sh. Dev Chaudhary, DJS

Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY

Hearing Time : 12:00:00 PM

MAX ENGINEERING & MARKETING

Vs. ADITYA CLEAN ENERGY

Total Days spent : 33

Case No.: 698/20

Case Id: 2508M08707

Referring Judge :

Sh. Dev Chaudhary, DJS

Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY

Hearing Time : 12:00:00 PM

MAX ENGINEERING & MARKETING

Vs. LUMINOSITY SOLUTIONS

Total Days spent : 33

Case No.: 323/24

Case Id: 2508M11119

Referring Judge :

Sh. Pawan Kr. Jain, DHJS

Cause List for Mediation Centre

Date : 08/09/2025

Case Type :	125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.	Hearing Time :	12:00:00 PM
NEELAM VERMA	Vs.	PARMOD VERMA	
Total Days spent :			12
Case No.:	596/2016	Case Id:	2508M09556
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /	Referring Judge :	Sh. Sunil Khatri, DJS
LAXMAN DASS	Vs.	MUKESH KUMAR	Hearing Time : 12:30:00 PM
Total Days spent :			26
Case No.:	8099/23	Case Id:	2508M08407
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Referring Judge :	Ms. Urvi Gupta, DJS
MOHD KAMRAN	Vs.	WAQAR AHMED	Hearing Time : 2:00:00 PM
Total Days spent :			33
Case No.:	1060/25	Case Id:	2508M11165
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /	Referring Judge :	Sh. Kautuk, DJS
ASHWANI VERMA	Vs.	SANJAY VERMA	Hearing Time : 2:00:00 PM
Total Days spent :			12
Case No.:	38/24	Case Id:	2508M10146
Case Type :	PROBATE : PROBATE CASE	Referring Judge :	Sh. Shiv Kumar, DHJS
ANIRBAN BANERJEE	Vs.	STATE	Hearing Time : 2:30:00 PM
Total Days spent :			19
Case No.:	533/2022	Case Id:	2508M09381
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY	Referring Judge :	Sh. Anil Chandhel, DHJS
VINAY KUMAR	Vs.	RAVI PRATAP	Hearing Time : 11:00:00 PM
Total Days spent :			26
Case No.:	559/20	Case Id:	2508M08732
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE	Referring Judge :	Ms. Deepika Goyal Shokeen, DJS
DURGA	Vs.	RAJESH	Hearing Time : 11:00:00 PM
Total Days spent :			33
Case No.:	612162/16	Case Id:	2508M11162
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT	Referring Judge :	Sh. Anil Chandhel, DHJS
ANITA TANDON	Vs.	RANJANA TANDON	Hearing Time : 11:00:00 PM
Total Days spent :			12
Case No.:	520/19	Case Id:	2508M11216
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /	Referring Judge :	Sh. Anil Chandhel, DHJS
RANJANA TANDON	Vs.	ANITA TANDON	Hearing Time : 11:00:00 PM
Total Days spent :			12

Cause List for Mediation Centre

Date : 08/09/2025

Case No.:	49/17	Case Id:	2508M11226	Referring Judge :	Sh. Anil Chandhel, DHJS	Hearing Time :	11:00:00 PM
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT						
ANITA TANDON		Vs.	RANJANA TANDON			Total Days spent :	12
Total : 21							

Mediator : Ms. Ruchika Singla, DHJS

Case No.:	613046/16	Case Id:	2508M10593	Referring Judge :	Sh. Shiv Kumar, DHJS	Hearing Time :	12:30:00 AM
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT						
DULI CHAND		Vs.	RAM KARAN			Total Days spent :	16
Total : 2							

Mediator : Ms. Samta Jain, Advocate

Case No.:	1742/2022	Case Id:	2508M09638	Referring Judge :	Sh. Jiten Mehra, DHJS	Hearing Time :	3:30:00 PM
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY						
GREAVES COTTON LTD		Vs.	ARG DISTRIBUTORS			Total Days spent :	25
Total : 1							

Mediator : Ms. Shelly Rohtagi, Advocate

Case No.:	3273/23	Case Id:	2509M11803	Referring Judge :	Sh. Tanmay Batham, DJS	Hearing Time :	12:00:00 AM
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT						
HDFC BANK LTD		Vs.	RAVI SHANKAR SHARMA			Total Days spent :	5
Total : 5							
Case No.:	512/19	Case Id:	2509M11805	Referring Judge :	Sh. Pawan Kr. Jain, DHJS	Hearing Time :	12:00:00 AM
Case Type :	125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.						
RIMPA		Vs.	KEVAL RAM			Total Days spent :	5
Total : 5							
Case No.:	1998/24	Case Id:	2507M06665	Referring Judge :	Ms. Pooja Yadav, DJS	Hearing Time :	12:00:00 PM
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE						
SHAHANA		Vs.	ISLAMUDDIN				

Cause List for Mediation Centre

Date : 08/09/2025

Total Days spent : 47

Case No.:	354/2023	Case Id:	2508M08419	Referring Judge :	Ms. Sheetal Rani, DJS		
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE				Hearing Time :	2:00:00 PM	
HEMLATA				Vs.	SUNIL KUMAR		
						Total Days spent :	33
Case No.:	273/23	Case Id:	2509M11808	Referring Judge :	Sh. Dev Chaudhary, DJS		
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY				Hearing Time :	2:00:00 PM	
M/S OZEEL COONER PAINTS				Vs.	M/S SINGH BROTHERS		
						Total Days spent :	5
Case No.:	11813/18	Case Id:	2509M11806	Referring Judge :	Sh. Danveer, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	2:00:00 PM	
CAPITAL FIRST LTD				Vs.	RAJESH KUMAR		
						Total Days spent :	5
Case No.:	2768/24	Case Id:	2508M11243	Referring Judge :	Ms. Arushi Parwal, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	2:00:00 PM	
CAPITAL HIND FINANCE				Vs.	SALIM		
						Total Days spent :	12
Total : 7							

Mediator : Not Assigned, NIL

Case No.:	309/25	Case Id:	2509M12118	Referring Judge :	Ms. Shruti Sharma-II, DJS		
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE				Hearing Time :	12:00:00 AM	
POOJA KAUR				Vs.	MANJEET SINGH		
						Total Days spent :	-2
Case No.:	422/22	Case Id:	2509M12093	Referring Judge :	Ms. Shagun Sharma, DHJS		
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY				Hearing Time :	12:00:00 AM	
SUJEET KUMAR				Vs.	SURAJ LOHANI		
						Total Days spent :	-2
Case No.:	393/25	Case Id:	2509M12088	Referring Judge :	Ms. Shivli Talwar, DJS		
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE				Hearing Time :	12:00:00 AM	
AARTI				Vs.	ROHIT		
						Total Days spent :	-2
Case No.:	310/22	Case Id:	2509M12106	Referring Judge :	Ms. Susheel Bala Dagar, DHJS		
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY				Hearing Time :	12:00:00 AM	
VARUN MALHOTRA				Vs.	MANDEEP SINGH		

Cause List for Mediation Centre

Date : 08/09/2025

				Total Days spent :	-2
Case No.:	1326/18	Case Id:	2509M12087	Referring Judge :	Ms. Goma Dabas Gupta, DHJS
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR POSSESSION AND			Hearing Time :	12:00:00 AM
POONAM		Vs.	DAYA		
				Total Days spent :	-2
Case No.:	1603/23	Case Id:	2509M12111	Referring Judge :	Sh. Kautuk, DJS
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY			Hearing Time :	12:30:00 AM
M/S BEST ROADWAY LTD		Vs.	M/S WELGROW LINE NORTH INDIA LTD		
				Total Days spent :	-2
Case No.:	291/24	Case Id:	2509M12103	Referring Judge :	Sh. Naveen Kr. Kashyap, DHJS
Case Type :	MATRIMONIAL : MATRIMONIAL OTHERS			Hearing Time :	12:30:00 AM
POOJA SONI		Vs.	SAJAN SONI		
				Total Days spent :	-2
Case No.:	62/24	Case Id:	2509M12102	Referring Judge :	Ms. Shruti Sharma-II, DJS
Case Type :	MATRIMONIAL : MATRIMONIAL OTHERS			Hearing Time :	12:30:00 AM
SAVITRI		Vs.	PAWAN KUMAR		
				Total Days spent :	-2
Case No.:	642/25	Case Id:	2509M12101	Referring Judge :	Sh. Aakash Sharma, DJS
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY			Hearing Time :	12:30:00 AM
STAR BIOMED PVT LTD		Vs.	SARVESH TIWARI		
				Total Days spent :	-2
Case No.:	302/22	Case Id:	2509M12100	Referring Judge :	Ms. Shivali Sharma, DHJS
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY			Hearing Time :	12:30:00 AM
NEETU JAIN		Vs.	M/S RAMJI LAL RAM BABU		
				Total Days spent :	-2
Case No.:	112/24	Case Id:	2509M12104	Referring Judge :	Sh. Naveen Kr. Kashyap, DHJS
Case Type :	MATRIMONIAL : MATRIMONIAL OTHERS			Hearing Time :	12:30:00 AM
POOJA SONI		Vs.	SAJAN SONI		
				Total Days spent :	-2
Case No.:	638/21	Case Id:	2509M12144	Referring Judge :	Ms. Helly Fur Kaur, DJS
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE			Hearing Time :	12:30:00 AM
DEEPA		Vs.	RAM PARAG		
				Total Days spent :	-2
Case No.:	387/19	Case Id:	2509M12076	Referring Judge :	Sh. Raj Kumar Singh, DJS
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS			Hearing Time :	10:00:00 AM

Cause List for Mediation Centre

Date : 08/09/2025

STATE			Vs.	MANOJ KUMAR	Total Days spent :	-2
Case No.:	620794/16	Case Id:	2509M12132	Referring Judge :	Ms. Shagun Sharma, DHJS	
Case Type :	INJUNCTION/POSSESION/DAMAGES : SUIT FOR MANDATORY /			Hearing Time :	10:00:00 AM	
MALTI JAIN			Vs.	ARUN KUMAR JAIN	Total Days spent :	-2
Case No.:	66/24	Case Id:	2509M12134	Referring Judge :	Ms. Shagun Sharma, DHJS	
Case Type :	PARTITION : SUIT FOR PARTITION			Hearing Time :	10:00:00 AM	
SURESH KUMAR			Vs.	BINA MAGGU	Total Days spent :	-2
Case No.:	80/24	Case Id:	2509M12135	Referring Judge :	Ms. Shagun Sharma, DHJS	
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY			Hearing Time :	10:00:00 AM	
PROF DR PETER HILPERT			Vs.	DAL CHAND ANAND	Total Days spent :	-2
Case No.:	2929/17	Case Id:	2509M12136	Referring Judge :	Ms. Shagun Sharma, DHJS	
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY			Hearing Time :	10:00:00 AM	
CHANDER WATI			Vs.	M/S COSMIC STRUCTURES LTD	Total Days spent :	-2
Case No.:	6202781/16	Case Id:	2509M12138	Referring Judge :	Ms. Shagun Sharma, DHJS	
Case Type :	INJUNCTION/POSSESION/DAMAGES : SUIT FOR MANDATORY /			Hearing Time :	10:00:00 AM	
AMRIN			Vs.	SARTAJ BEGUM	Total Days spent :	-2
Case No.:	406/23	Case Id:	2509M12131	Referring Judge :	Sh. Pawan Kr. Jain, DHJS	
Case Type :	MATRIMONIAL : PETITION FOR DIVORCE			Hearing Time :	10:00:00 AM	
GAURAV JAIN			Vs.	ART RAWAT	Total Days spent :	-2
Case No.:	27978/22	Case Id:	2509M12075	Referring Judge :	Sh. Raj Kumar Singh, DJS	
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS			Hearing Time :	10:00:00 AM	
STATE			Vs.	SAMEER	Total Days spent :	-2
Case No.:	113/21	Case Id:	2509M12077	Referring Judge :	Sh. Raj Kumar Singh, DJS	
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS			Hearing Time :	10:00:00 AM	
STATE			Vs.	ROHIT RAJ	Total Days spent :	-2
Case No.:	251/23	Case Id:	2509M12078	Referring Judge :	Sh. Pawan Kr. Jain, DHJS	

Cause List for Mediation Centre

Date : 08/09/2025

Case Type :	125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.	Hearing Time :	10:00:00 AM
SUPRIYA	Vs.	ADITYA VARDHAN SHAROFF	
		Total Days spent :	-2
Case No.:	35736/23	Case Id:	2509M12079
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS	Referring Judge :	Sh. Raj Kumar Singh, DJS
STATE	Vs.	ZEESHAN	Hearing Time : 10:00:00 AM
		Total Days spent :	-2
Case No.:	137/19	Case Id:	2509M12080
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS	Referring Judge :	Sh. Raj Kumar Singh, DJS
STATE	Vs.	RAMVEER	Hearing Time : 10:00:00 AM
		Total Days spent :	-2
Case No.:	138/20	Case Id:	2509M12081
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS	Referring Judge :	Sh. Raj Kumar Singh, DJS
STATE	Vs.	BABLU	Hearing Time : 10:00:00 AM
		Total Days spent :	-2
Case No.:	27816/19	Case Id:	2509M12082
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS	Referring Judge :	Sh. Raj Kumar Singh, DJS
STATE	Vs.	MOHD SOHAIL	Hearing Time : 10:00:00 AM
		Total Days spent :	-2
Case No.:	15643/20	Case Id:	2509M12083
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS	Referring Judge :	Sh. Raj Kumar Singh, DJS
STATE	Vs.	MOHD ASIF	Hearing Time : 10:00:00 AM
		Total Days spent :	-2
Case No.:	796/24	Case Id:	2509M12139
Case Type :	PARTITION : SUIT FOR PARTITION	Referring Judge :	Ms. Shagun Sharma, DHJS
RAVINDER SINGH	Vs.	TRILOCHAN SINGH	Hearing Time : 10:00:00 AM
		Total Days spent :	-2
Case No.:	2475/17	Case Id:	2509M12115
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /	Referring Judge :	Ms. Shagun Sharma, DHJS
DHARAMBIR SINGH	Vs.	RAJ KUMAR	Hearing Time : 10:00:00 AM
		Total Days spent :	-2
Case No.:	1727/23	Case Id:	2509M12129
Case Type :	MATRIMONIAL : PETITION FOR DIVORCE	Referring Judge :	Sh. Pawan Kr. Jain, DHJS
AARTI	Vs.	RAHUL	Hearing Time : 10:00:00 AM
		Total Days spent :	-2

Cause List for Mediation Centre

Date : 08/09/2025

Case No.:	1626/22	Case Id:	2509M12128	Referring Judge :	Sh. Pawan Kr. Jain, DHJS	Hearing Time :	10:00:00 AM
Case Type :	MATRIMONIAL : PETITION FOR DIVORCE						
SUSHMA		Vs.	RAVENDRA KUMAR			Total Days spent :	-2
Case No.:	144/20	Case Id:	2509M12124	Referring Judge :	Sh. Pawan Kr. Jain, DHJS	Hearing Time :	10:00:00 AM
Case Type :	125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.						
ANJUM ARA		Vs.	AJMER RAEEN			Total Days spent :	-2
Case No.:	1797/22	Case Id:	2509M12127	Referring Judge :	Sh. Pawan Kr. Jain, DHJS	Hearing Time :	10:00:00 AM
Case Type :	MATRIMONIAL : PETITION FOR DIVORCE						
ANSHU RANA		Vs.	GAURAV KUMAR			Total Days spent :	-2
Case No.:	581/23	Case Id:	2509M12130	Referring Judge :	Sh. Pawan Kr. Jain, DHJS	Hearing Time :	10:00:00 AM
Case Type :	MATRIMONIAL : PETITION FOR DIVORCE						
SUKHIJA SHROFF		Vs.	ADITYA VARDHAN SHROFF			Total Days spent :	-2
Case No.:	663/24	Case Id:	2509M12110	Referring Judge :	Ms. Shagun Sharma, DHJS	Hearing Time :	10:00:00 AM
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /						
SARTAJ BEGUM		Vs.	AAMRIN			Total Days spent :	-2
Case No.:	379/23	Case Id:	2509M12126	Referring Judge :	Sh. Pawan Kr. Jain, DHJS	Hearing Time :	10:00:00 AM
Case Type :	125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.						
HEENA GUPTA		Vs.	MOHINI DEVI			Total Days spent :	-2
Case No.:	619843/16	Case Id:	2509M12114	Referring Judge :	Ms. Shagun Sharma, DHJS	Hearing Time :	10:00:00 AM
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /						
RAMESH KUMAR		Vs.	VIRENDER KUMAR			Total Days spent :	-2
Case No.:	1278/25	Case Id:	2509M12113	Referring Judge :	Ms. Shagun Sharma, DHJS	Hearing Time :	10:00:00 AM
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY						
MEERA DEVI		Vs.	DINESH BHARTI			Total Days spent :	-2
Case No.:	200/18	Case Id:	2509M12123	Referring Judge :	Sh. Pawan Kr. Jain, DHJS	Hearing Time :	10:00:00 AM
Case Type :	125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.						
YAMINI		Vs.	PRAVEEN KUMAR			Total Days spent :	-2

Cause List for Mediation Centre

Date : 08/09/2025

Case No.: 1963/22	Case Id: 2509M12122	Referring Judge :	Sh. Pawan Kr. Jain, DHJS
Case Type : MATRIMONIAL : PETITION FOR DIVORCE			Hearing Time : 10:00:00 AM
MANISH	Vs.	JYOTI	
		Total Days spent :	-2
Case No.: 476/22	Case Id: 2509M12125	Referring Judge :	Sh. Pawan Kr. Jain, DHJS
Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.			Hearing Time : 10:00:00 AM
SONA	Vs.	AJAY	
		Total Days spent :	-2
Case No.: 722/25	Case Id: 2509M12141	Referring Judge :	Ms. Aditi Chaudhary, DHJS
Case Type : MATRIMONIAL : PETITION FOR DIVORCE			Hearing Time : 11:00:00 AM
PUNEET GOEL	Vs.	PRATIBHA GOEL	
		Total Days spent :	-2
Case No.: 358/25	Case Id: 2509M12142	Referring Judge :	Ms. Aditi Chaudhary, DHJS
Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.			Hearing Time : 11:00:00 AM
PRATIBHA GOEL	Vs.	PUNEET GOEL	
		Total Days spent :	-2
Case No.: 594/22	Case Id: 2509M12120	Referring Judge :	Ms. Shruti Sharma-II, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE			Hearing Time : 12:30:00 PM
POOJA	Vs.	SACHIN KUMAR TYAGI	
		Total Days spent :	-2
Case No.: 6425/20	Case Id: 2508M11340	Referring Judge :	Ms. Akriti Mahendru, DJS
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS			Hearing Time : 2:00:00 PM
STATE	Vs.	ASHOK	
		Total Days spent :	11
Case No.: 1191/24	Case Id: 2509M12089	Referring Judge :	Ms. Shagun Sharma, DHJS
Case Type : PARTITION : SUIT FOR PARTITION			Hearing Time : 2:00:00 PM
HANSIKA	Vs.	BABIT KUMAR	
		Total Days spent :	-2
Case No.: 146/24	Case Id: 2509M12090	Referring Judge :	Sh. Manish Gupta, DJS
Case Type : MATRIMONIAL : MATRIMONIAL OTHERS			Hearing Time : 2:00:00 PM
DULARI DEVI	Vs.	SHIR MAHENDRA	
		Total Days spent :	-2
Case No.: 237/25	Case Id: 2509M12109	Referring Judge :	Ms. Helly Fur Kaur, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE			Hearing Time : 2:00:00 PM
SHIVANI ARORA	Vs.	ROHIT ARORA	

Cause List for Mediation Centre

Date : 08/09/2025

				Total Days spent :	-2
Case No.:	1/24	Case Id:	2509M12086	Referring Judge :	Sh. Sanjeev Aggarwal, DHJS
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)			Hearing Time :	2:00:00 PM
LUMINOUS POWER TECHNOLOGIES		Vs.	APEX ENETERPRISES		
				Total Days spent :	-2
Case No.:	595/25	Case Id:	2509M12085	Referring Judge :	Ms. Neelam Singh, DHJS
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)			Hearing Time :	2:00:00 PM
M/S GR ENTERPRISES		Vs.	MS HARYANA RICE MILL		
				Total Days spent :	-2
Case No.:	172/18	Case Id:	2509M12084	Referring Judge :	Sh. Sachin Sood, DHJS
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT			Hearing Time :	2:00:00 PM
JASVIR KOHLI		Vs.	RAM CHANDER		
				Total Days spent :	-2
Case No.:	426/25	Case Id:	2509M12145	Referring Judge :	Ms. Shruti Sharma-II, DJS
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE			Hearing Time :	2:00:00 PM
MANJEET MEHRA		Vs.	SWATANTRA KUMAR MEHTA		
				Total Days spent :	-2
Case No.:	813/23	Case Id:	2509M12143	Referring Judge :	Ms. Shruti Sharma-II, DJS
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE			Hearing Time :	2:00:00 PM
RUBY		Vs.	ARUN KUMAR SAH		
				Total Days spent :	-2
Case No.:	1928/24	Case Id:	2509M12140	Referring Judge :	Ms. Arushi Parwal, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	2:00:00 PM
SHRIRAM FINANCE LTD		Vs.	AJEET		
				Total Days spent :	-2
Case No.:	14793/16	Case Id:	2509M12137	Referring Judge :	Sh. Jiten Mehra, DHJS
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY			Hearing Time :	2:00:00 PM
M/S UT WORLDWIDE INDIA PVT LTD		Vs.	M/S INDUSTRIAL PROCESSORS		
				Total Days spent :	-2
Case No.:	311/24	Case Id:	2509M12133	Referring Judge :	Sh. Arun Sukhija, DHJS
Case Type :	125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.			Hearing Time :	2:00:00 PM
KAMLA		Vs.	MOHAN SINGH		
				Total Days spent :	-2
Case No.:	123/24	Case Id:	2509M12121	Referring Judge :	Ms. Shruti Sharma-II, DJS
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE			Hearing Time :	2:00:00 PM

Cause List for Mediation Centre

Date : 08/09/2025

INDERJEET KAUR

Vs. HARPREET SINGH

Total Days spent : -2

Case No.: 10009/23 Case Id: 2509M12119 Referring Judge : Ms. Arushi Parwal, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM

TATA CAPITAL FINANCIAL SERVICES LTD Vs. DHARMVIR N PAWAR

Total Days spent : -2

Case No.: 511237/16 Case Id: 2509M12117 Referring Judge : Ms. Urvi Gupta, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM

TATA CAPITAL FINANCIAL SERVICES LTD Vs. BHOJI RAM

Total Days spent : -2

Case No.: 611002/16 Case Id: 2509M12112 Referring Judge : Sh. Jiten Mehra, DHJS
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY Hearing Time : 2:00:00 PM

M/S INDUSTRIAL PROCESSORS Vs. M/S UT WORLDWIDE INDIA

Total Days spent : -2

Case No.: 321/25 Case Id: 2509M12108 Referring Judge : Ms. Helly Fur Kaur, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 2:00:00 PM

GITA ARORA Vs. SHIVANI ARORA

Total Days spent : -2

Case No.: 582/19 Case Id: 2509M12107 Referring Judge : Ms. Shruti Sharma-II, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 2:00:00 PM

KOMAL Vs. YOGESH AHUJA

Total Days spent : -2

Case No.: 2199/25 Case Id: 2509M12105 Referring Judge : Ms. Deshna Golichha, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM

SUNITA LAKRA Vs. M/S PRAKARTI AATITHYA

Total Days spent : -2

Case No.: 5328/24 Case Id: 2509M12097 Referring Judge : Ms. Surabhi Sethi, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM

HDFC BANK Vs. DEEPAK GUWALANI

Total Days spent : -2

Case No.: 4530/24 Case Id: 2509M12096 Referring Judge : Ms. Poonam Singh, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM

M/S SWITCHER INDIA Vs. M/S AS AGENCIES

Total Days spent : -2

Case No.: 4960/24 Case Id: 2509M12095 Referring Judge : Ms. Anugya Chauhan, DJS

Cause List for Mediation Centre

Date : 08/09/2025

Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Hearing Time :	2:00:00 PM
PRADEEP KUMAR	Vs. ANKUSH SOOD	Total Days spent :	-2
Case No.: 60/25	Case Id: 2509M12094	Referring Judge :	Sh. Arvind Bansal, DHJS
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE	Hearing Time :	2:00:00 PM
MONICA KAUR	Vs. AJAY DHARIWAL	Total Days spent :	-2
Case No.: 4559/20	Case Id: 2509M12092	Referring Judge :	Ms. Anugya Chauhan, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Hearing Time :	2:00:00 PM
DHARMANDER JAISWAL	Vs. RAMCHANDRA SURYAWANSHI	Total Days spent :	-2
Case No.: 252/22	Case Id: 2509M12091	Referring Judge :	Sh. Vivek Kumar Aggarwal, DJS
Case Type :	RENT ACT : LAND LORD & TENANT DISPUTES UNDER DRC	Hearing Time :	2:00:00 PM
QAYAMUDDIN	Vs. MOHD DILSHAD	Total Days spent :	-2
Case No.: 269/24	Case Id: 2509M12116	Referring Judge :	Ms. Shruti Sharma-II, DJS
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE	Hearing Time :	2:00:00 PM
GITA	Vs. SHIVAM	Total Days spent :	-2
Case No.: 5958/22	Case Id: 2509M12098	Referring Judge :	Sh. Mayank Aggarwal, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Hearing Time :	2:30:00 PM
DCB BANK LTD	Vs. SANGRAM SINGH DASHRATH RATHORE	Total Days spent :	-2
Case No.: 1523/25	Case Id: 2509M12099	Referring Judge :	Ms. Divya Gupta, DJS
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /	Hearing Time :	11:30:00 PM
SANDEEP KUMAR	Vs. NITIN GUPTA	Total Days spent :	-2
Total :	72		

Mediator : Sh. Ajay Kumar, Advocate

Case No.: 346/23	Case Id: 2509M11780	Referring Judge :	Sh. Aakash Sharma, DJS
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY	Hearing Time :	12:00:00 AM
JASBIR SINGH	Vs. RAVINDER PAL SINGH	Total Days spent :	5
Case No.: 13107/16	Case Id: 2509M11832	Referring Judge :	Ms. Susheel Bala Dagar, DHJS

Cause List for Mediation Centre

Date : 08/09/2025

Case Type :	PARTITION : SUIT FOR PARTITION	Hearing Time :	12:00:00 AM
RAM CHANDER SAH	Vs.	CHANDER KALA	
		Total Days spent :	5
Case No.:	531/21	Case Id:	2509M11777
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT	Referring Judge :	Ms. Shagun Sharma, DHJS
RAJENDER KUMAR	Vs.	CHATTAR SINGH	Hearing Time : 12:30:00 AM
		Total Days spent :	5
Case No.:	765/22	Case Id:	2507M07289
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)	Referring Judge :	Ms. Vasundhara Azad, DJS
STATE	Vs.	LOKESH PAL	Hearing Time : 11:30:00 AM
		Total Days spent :	40
Case No.:	13514/22	Case Id:	2508M11246
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS	Referring Judge :	Sh. Tushar Gupta, DJS
STATE	Vs.	KANWAR PAL SINGH	Hearing Time : 11:30:00 AM
		Total Days spent :	12
Case No.:	772/16	Case Id:	2507M05593
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /	Referring Judge :	Sh. Arvind Dev, DJS
HARPREET SINGH NARULA	Vs.	RAVINDER KAUR & ORS	Hearing Time : 12:00:00 PM
		Total Days spent :	61
Case No.:	1731/2017	Case Id:	2508M08410
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Referring Judge :	Ms. Anugya Chauhan, DJS
CAPITAL FIRST	Vs.	DEEPAK KUMAR	Hearing Time : 12:00:00 PM
		Total Days spent :	33
Case No.:	785/21	Case Id:	2508M09572
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY	Referring Judge :	Ms. Shagun Sharma, DHJS
RAM BHARARA	Vs.	M/S GOPAL JEWELLERS	Hearing Time : 12:00:00 PM
		Total Days spent :	26
Case No.:	203/25	Case Id:	2508M09521
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY	Referring Judge :	Sh. Devendra Kumar Sharma, DHJS
FITWELL HOSIERY	Vs.	AJAY BHALLA	Hearing Time : 12:30:00 PM
		Total Days spent :	26
Case No.:	350/18	Case Id:	2507M07298
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS	Referring Judge :	Ms. Vasundhara Azad, DJS
STATE	Vs.	SAROJ KUMAR	Hearing Time : 12:30:00 PM
		Total Days spent :	40

Cause List for Mediation Centre

Date : 08/09/2025

Case No.:	440/2024	Case Id:	2508M11146	Referring Judge :	Ms. Tyagita Singh, DHJS	Hearing Time :	12:30:00 PM
Case Type :	MATRIMONIAL : PETITION FOR DIVORCE						
RAJNI		Vs.	SACHENDRA KASHYAP			Total Days spent :	12
Case No.:	52/23	Case Id:	2508M09512	Referring Judge :	Sh. Dev Chaudhary, DJS	Hearing Time :	2:00:00 PM
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT						
BSES RPL		Vs.	KAMLESH			Total Days spent :	26
Case No.:	460/2020	Case Id:	2507M05694	Referring Judge :	Ms. Shivli Talwar, DJS	Hearing Time :	2:00:00 PM
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE						
GAGNEET KAUR & ORS		Vs.	GUNINDER SINGH VASUDEVA & ORS			Total Days spent :	61
Case No.:	6393/19	Case Id:	2508M08679	Referring Judge :	Ms. Surabhi Sethi, DJS	Hearing Time :	2:00:00 PM
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT						
HDFC BANK LTD		Vs.	ALOK KUMAR			Total Days spent :	33
Case No.:	93/20	Case Id:	2508M08722	Referring Judge :	Sh. Karanbir Singh, DJS	Hearing Time :	2:00:00 PM
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS						
STATE		Vs.	RAM BADAN SINGH			Total Days spent :	33
Case No.:	611/2024	Case Id:	2508M08379	Referring Judge :	Sh. Pritam Singh, DHJS	Hearing Time :	2:00:00 PM
Case Type :	MACT : MOTOR ACCIDENT CLAIM ACT CASES						
DEVASHISH		Vs.	RAJESH GUPTA & ANR			Total Days spent :	33
Case No.:	3160/24	Case Id:	2507M07189	Referring Judge :	Ms. Divya Gupta, DJS	Hearing Time :	2:00:00 PM
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT						
RANDHIR		Vs.	DELHI MUNICIPAL CORP & ORS			Total Days spent :	40
Case No.:	621/18	Case Id:	2508M11225	Referring Judge :	Sh. Naveen Gupta, DHJS	Hearing Time :	2:00:00 PM
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR POSSESSION AND						
JASPAL SINGH		Vs.	AVTAR SINGH			Total Days spent :	12
Case No.:	298/21	Case Id:	2508M10101	Referring Judge :	Ms. Helly Fur Kaur, DJS	Hearing Time :	2:00:00 PM
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE						
SONU		Vs.	DHARAMVIR			Total Days spent :	19

Cause List for Mediation Centre

Date : 08/09/2025

Case No.:	418/22	Case Id:	2508M10387	Referring Judge :	Sh. Pankaj Arora, DHJS		
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR POSSESSION AND			Hearing Time :	2:00:00 PM		
MOHD SALIM QURESHI		Vs.		MAQUBOOL ILAHI		Total Days spent :	19
Case No.:	5809/24	Case Id:	2508M10140	Referring Judge :	Ms. Poonam Singh, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	2:00:00 PM		
HDFC BANK		Vs.		TUSHAR MAHESHWARI		Total Days spent :	19
Case No.:	17/2019	Case Id:	2508M11152	Referring Judge :	Ms. Tyagita Singh, DHJS		
Case Type :	MATRIMONIAL : PETITION FOR DIVORCE			Hearing Time :	2:00:00 PM		
MORIN PETER		Vs.		ROHIT PETER		Total Days spent :	12
Case No.:	810/21	Case Id:	2508M10111	Referring Judge :	Ms. Helly Fur Kaur, DJS		
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE			Hearing Time :	2:00:00 PM		
REENA		Vs.		SANDEEP		Total Days spent :	19
Case No.:	5801/24	Case Id:	2508M10151	Referring Judge :	Ms. Poonam Singh, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	2:00:00 PM		
HDFC BANK		Vs.		VICKY NARESH KUMAR		Total Days spent :	19
Case No.:	425/24	Case Id:	2507M07200	Referring Judge :	Sh. Sachin Sood, DHJS		
Case Type :	PARTITION : SUIT FOR PARTITION			Hearing Time :	3:00:00 PM		
PRATIBHA RANI		Vs.		BABU LAL		Total Days spent :	40
Case No.:	851/21	Case Id:	2508M08319	Referring Judge :	Ms. Shivli Talwar, DJS		
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE			Hearing Time :	3:00:00 PM		
SEEMA CHAUDHARY		Vs.		PAWAN CHAWLA		Total Days spent :	33
Case No.:	115/21	Case Id:	2508M09440	Referring Judge :	Sh. Arun Sukhija, DHJS		
Case Type :	CUSTODY / GUARDIANSHIP : CUSTODY / GUARDIANSHIP MATTERS			Hearing Time :	11:30:00 PM		
NITIN JAIN		Vs.		SNEH LATA GOYAL		Total Days spent :	26
Total :		27					

Mediator : Sh. Dharamvir Gupta, Advocate

Cause List for Mediation Centre

Date : 08/09/2025

Case No.:	1639/23	Case Id:	2508M08738	Referring Judge :	Sh. Anil Kumar Sisodia, DHJS	
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)				Hearing Time :	10:00:00 PM
SOUTH DELHI PHARMA		Vs.		INTERLINKS OVERSEA PVT LTD		
Total Days spent :						31
Case No.:	748/21	Case Id:	2509M11704	Referring Judge :	Ms. Goma Dabas Gupta, DHJS	
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR DAMAGES				Hearing Time :	10:00:00 PM
ASHOK KUMAR		Vs.		MURARI LAL		
Total Days spent :						4
Total : 2						

Mediator : Sh. Durga Pd., Advocate

Case No.:	10458/16	Case Id:	2508M11163	Referring Judge :	Sh. Sachin Sood, DHJS	
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY				Hearing Time :	12:00:00 AM
KORAS INDIA		Vs.		ASHISH KUMAR		
Total Days spent :						12
Case No.:	427/19	Case Id:	2508M10095	Referring Judge :	Sh. Dharmender Singh, DHJS	
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY				Hearing Time :	11:00:00 AM
SANDEEP GIRDHAR		Vs.		DEEPAK SALUJA		
Total Days spent :						19
Case No.:	233/2024	Case Id:	2508M08282	Referring Judge :	Sh. Raghubir Singh, DHJS	
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)				Hearing Time :	11:00:00 AM
SUPER INDIA PAPER PVT LTD		Vs.		BHUVNESH GARG		
Total Days spent :						33
Case No.:	35/19	Case Id:	2508M11134	Referring Judge :	Sh. Gaurav Goyal, DHS	
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS				Hearing Time :	11:00:00 AM
STATE		Vs.		VIKAS KUMAR		
Total Days spent :						12
Case No.:	849/25	Case Id:	2508M08840	Referring Judge :	Sh. Arun Sukhija, DHJS	
Case Type :	MATRIMONIAL : PETITION FOR DIVORCE				Hearing Time :	11:00:00 AM
SAURABH UPADHYAY		Vs.		GEETA SHARMA		
Total Days spent :						31
Case No.:	2044/24	Case Id:	2507M07313	Referring Judge :	Ms. Aditi Chaudhary, DHJS	
Case Type :	MATRIMONIAL : PETITION FOR DIVORCE				Hearing Time :	11:00:00 AM
VAIBHAV NARANG		Vs.		ASHICA SHARMA		
Total Days spent :						40

Cause List for Mediation Centre

Date : 08/09/2025

Case No.:	12263/22	Case Id:	2507M07291	Referring Judge :	Ms. Vasundhara Azad, DJS	Hearing Time :	11:00:00 AM
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS						
STATE		Vs.	ALTAF ATTAR			Total Days spent :	40
Case No.:	452/24	Case Id:	2507M07436	Referring Judge :	Ms. Susheel Bala Dagar, DHJS	Hearing Time :	11:30:00 AM
Case Type :	PARTITION : SUIT FOR PARTITION						
BIRENDERA PRASAD		Vs.	SHAM SUNDER PRASAD			Total Days spent :	40
Case No.:	327/25	Case Id:	2508M08309	Referring Judge :	Ms. Alka Singh, DJS	Hearing Time :	11:30:00 AM
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /						
ANIL KUMAR		Vs.	BHARAT BHUSHAN			Total Days spent :	33
Case No.:	430/22	Case Id:	2508M08839	Referring Judge :	Ms. Shruti Sharma-II, DJS	Hearing Time :	2:00:00 PM
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE						
PREETI BHARDWAJ		Vs.	DEVENDRA			Total Days spent :	31
Case No.:	392/24	Case Id:	2508M08303	Referring Judge :	Ms. Vineeta Goyal, DHJS	Hearing Time :	2:00:00 PM
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)						
INTER EVENT MANAGEMENT SERVICE		Vs.	SUNIL KUMAR			Total Days spent :	33
Case No.:	327/25	Case Id:	2508M08796	Referring Judge :	Sh. Anil Kumar Sisodia, DHJS	Hearing Time :	2:00:00 PM
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)						
M/S RAM CHARAN BANSAL CONST		Vs.	DELHI JAL BOARD			Total Days spent :	31
Case No.:	1148/2024	Case Id:	2507M07876	Referring Judge :	Sh. Sumeet Anand, DHJS	Hearing Time :	2:00:00 PM
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT						
GEETA		Vs.	MCD			Total Days spent :	38
Case No.:	1555/2024	Case Id:	2507M07875	Referring Judge :	Sh. Sumeet Anand, DHJS	Hearing Time :	2:00:00 PM
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT						
KAMLESH		Vs.	MCD			Total Days spent :	38
Case No.:	789/24	Case Id:	2507M07150	Referring Judge :	Ms. Aditi Chaudhary, DHJS	Hearing Time :	2:00:00 PM
Case Type :	MATRIMONIAL : PETITION FOR DIVORCE						
GARIMA SINGH		Vs.	SAHIL PURI			Total Days spent :	40

Cause List for Mediation Centre

Date : 08/09/2025

Case No.: 3517/24	Case Id: 2508M09538	Referring Judge : Ms. Surabhi Sethi, DJS	
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT		Hearing Time : 2:00:00 PM	
HDFC BANK	Vs. MOHIT		
		Total Days spent :	26
Case No.: 3533/24	Case Id: 2508M09539	Referring Judge : Ms. Surabhi Sethi, DJS	
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT		Hearing Time : 2:00:00 PM	
HDFC BANK	Vs. SHAKIR HUSSAIN		
		Total Days spent :	26
Case No.: 372/22	Case Id: 2508M10089	Referring Judge : Sh. Naveen Kr. Kashyap, DHJS	
Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.		Hearing Time : 2:00:00 PM	
MUNNI KUMARI	Vs. SHIV PRASAD		
		Total Days spent :	19
Case No.: 13/25	Case Id: 2508M10373	Referring Judge : Ms. Shruti Sharma-II, DJS	
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE		Hearing Time : 3:00:00 PM	
AARTI KHERA	Vs. JATIN KHERA		
		Total Days spent :	19
Case No.: 2744/22	Case Id: 2503M02437	Referring Judge : Sh. Deepak Garg, DHJS	
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)		Hearing Time : 11:00:00 PM	
SIMBA TOY INDIA PVT LTD	Vs. NIPPON TOYS INDUSTRIES & ORS		
		Total Days spent :	166
Case No.: 8850/24	Case Id: 2506M04994	Referring Judge : Sh. Amit Rana, DJS	
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT		Hearing Time : 11:00:00 PM	
M/S INDUSIND BANK LTD	Vs. PARMOD		
		Total Days spent :	96
Case No.: 1482/24	Case Id: 2508M08884	Referring Judge : Ms. Surabhi Sethi, DJS	
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT		Hearing Time : 11:00:00 PM	
HDFC BANK	Vs. ARSIDA PAPPU		
		Total Days spent :	31
Case No.: 1770/24	Case Id: 2508M08723	Referring Judge : Ms. Poonam Singh, DJS	
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT		Hearing Time : 11:00:00 PM	
IDFC FIRST BANK LTD	Vs. MOHD ZAKIR		
		Total Days spent :	33
Case No.: 255/25	Case Id: 2508M08289	Referring Judge : Sh. Rajesh Kumar Goel, DHJS	
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)		Hearing Time : 11:00:00 PM	
LEVIS STARUSS & CO	Vs. SHANKAR PRASAD		

Cause List for Mediation Centre

Date : 08/09/2025

Total Days spent : 33

Case No.:	4921/24	Case Id:	2508M10164	Referring Judge :	Ms. Poonam Singh, DJS	
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	11:00:00 PM
HDFC BANK		Vs.	DEEPMALA			
						Total Days spent : 19

Case No.:	5521/19	Case Id:	2508M08681	Referring Judge :	Ms. Surabhi Sethi, DJS	
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	11:00:00 PM
HDFC BANK LTD		Vs.	KUNDAN JAISWAL			
						Total Days spent : 33

Case No.:	4912/24	Case Id:	2508M10153	Referring Judge :	Ms. Poonam Singh, DJS	
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	11:00:00 PM
HDFC BANK		Vs.	DWARAK SANTHAN GOPALAN			
						Total Days spent : 19

Case No.:	642/25	Case Id:	2508M10375	Referring Judge :	Ms. Vineeta Goyal, DHJS	
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)				Hearing Time :	11:00:00 PM
SHRIRAM FINANCE LTD		Vs.	DINESH MATHUR			
						Total Days spent : 19

Total : 28

Mediator : Sh. Mukesh Kumar Sharma, Advocate

Case No.:	3505/24	Case Id:	2508M09506	Referring Judge :	Ms. Surabhi Sethi, DJS	
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	12:00:00 PM
HDFC BANK		Vs.	JAHUL SUMERI			
						Total Days spent : 26

Case No.:	3819/24	Case Id:	2506M05054	Referring Judge :	Ms. Neha Goel, DJS	
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	2:00:00 PM
SHRIRAM FINANCE LTD		Vs.	ALOK CHAND			
						Total Days spent : 96

Case No.:	2856/2024	Case Id:	2508M09656	Referring Judge :	Ms. Surabhi Sethi, DJS	
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	2:00:00 PM
HDFC BANK LTD		Vs.	HIRA LAL			
						Total Days spent : 25

Case No.:	7078/24	Case Id:	2508M08278	Referring Judge :	Sh. Sumeet Anand, DHJS	
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT				Hearing Time :	2:00:00 PM
JITENDRA KUMAR		Vs.	MCD			

Cause List for Mediation Centre

Date : 08/09/2025

				Total Days spent :	35
Case No.:	62/2022	Case Id:	2507M07884	Referring Judge :	Sh. Manish Gupta, DHJS
Case Type :	CUSTODY / GUARDIANSHIP : CUSTODY / GUARDIANSHIP MATTERS			Hearing Time :	2:00:00 PM
ROOPA		Vs.	ASHOK KUMAR		
				Total Days spent :	38
Case No.:	864/23	Case Id:	2508M11135	Referring Judge :	Sh. Rakesh Kumar-IV, DHJS
Case Type :	ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT			Hearing Time :	2:00:00 PM
BSES RPL		Vs.	PARKASHA		
				Total Days spent :	12
Case No.:	10075/16	Case Id:	2509M11784	Referring Judge :	Sh. Gopal Singh Chauhan, DHJS
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /			Hearing Time :	2:00:00 PM
SAPNA TALWAR		Vs.	PURSHOTAM LAL		
				Total Days spent :	5
Case No.:	651/20	Case Id:	2509M11782	Referring Judge :	Sh. Manoj Kumar Sharma, DHJS
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY			Hearing Time :	2:00:00 PM
ANAND KUMAR		Vs.	DEEPAK ANAND		
				Total Days spent :	5
Case No.:	1365/24	Case Id:	2505M03981	Referring Judge :	Sh. Anubhav Bijalwan, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	2:30:00 PM
DCB BANK LTD		Vs.	RAHUL SHARMA		
				Total Days spent :	124
Case No.:	294/20	Case Id:	2508M09451	Referring Judge :	Sh. Pawan Kr. Jain, DHJS
Case Type :	MATRIMONIAL : PETITION FOR DIVORCE			Hearing Time :	11:00:00 PM
SANJEEV		Vs.	MEENU		
				Total Days spent :	26
Case No.:	562/16	Case Id:	2508M11174	Referring Judge :	Sh. Ram Lal Meena, DHJS
Case Type :	ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT			Hearing Time :	11:30:00 PM
STATE		Vs.	MOHD ASHFAQ		
				Total Days spent :	12
Total : 11					

Mediator : Sh. Purender Lakra, Advocate

Case No.:	1876/22	Case Id:	2508M11394	Referring Judge :	Ms. Shivangi Mangla, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	11:00:00 AM
RAVI		Vs.	SATNAM SINGH		

Cause List for Mediation Centre

Date : 08/09/2025

Total Days spent : 12

Total : 1

Mediator : Sh. R.K. Manchanda, Advocate

Case No.:	7461/25	Case Id:	2507M07287	Referring Judge :	DLSA West, DLSA (West)	
Case Type :	COMMERCIAL : COMMERCIAL			Hearing Time :	12:00:00 AM	
MANORANJAN KUMAR			Vs.	RANJITH MENON		
					Total Days spent :	40

Case No.:	613/15	Case Id:	2507M05869	Referring Judge :	Sh. Ram Lal Meena, DHJS	
Case Type :	ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT			Hearing Time :	11:00:00 AM	
STATE			Vs.	SHABANA		
					Total Days spent :	54

Case No.:	365/25	Case Id:	2508M08348	Referring Judge :	Ms. Divyashree Raina, DJS	
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE			Hearing Time :	11:00:00 AM	
ROSHINI BEGAM			Vs.	SHAKIR KHAN & ORS		
					Total Days spent :	33

Case No.:	60788/2016	Case Id:	2508M10180	Referring Judge :	Sh. Gopal Singh Chauhan, DHJS	
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT			Hearing Time :	12:00:00 PM	
BMW INDIA FINANCIAL SERVICES			Vs.	ANIL GOEL		
					Total Days spent :	19

Case No.:	60818/16	Case Id:	2508M10192	Referring Judge :	Sh. Gopal Singh Chauhan, DHJS	
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT			Hearing Time :	12:00:00 PM	
BMW INDIA FINANCIAL SERVICE			Vs.	ANIL GOEL		
					Total Days spent :	19

Case No.:	818/24	Case Id:	2507M07175	Referring Judge :	Sh. Sachin Gupta, DHJS	
Case Type :	MACT : MOTOR ACCIDENT CLAIM ACT CASES			Hearing Time :	12:30:00 PM	
ASHA DEVI			Vs.	DEEPAK DAHIYA & ORS		
					Total Days spent :	40

Case No.:	121/18	Case Id:	2508M08427	Referring Judge :	Ms. Deepika Goyal Shokeen, DJS	
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE			Hearing Time :	2:00:00 PM	
JOGESH BALA			Vs.	HANUMAN SAHAI KALA		
					Total Days spent :	33

Case No.:	398/24	Case Id:	2508M08421	Referring Judge :	Sh. Sahil Khurmi, DJS	
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /			Hearing Time :	2:00:00 PM	
MANOJ KUMAR AGGARWAL			Vs.	TPDDL		

Cause List for Mediation Centre

Date : 08/09/2025

Total Days spent : 33

Case No.:	144/25	Case Id:	2508M09543	Referring Judge :	Sh. Dev Chaudhary, DJS	Hearing Time :	2:00:00 PM	Total Days spent :	26
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT			Vs.	SANJEEV MAHAJAN				
RAMESH KUMAR									
Case No.:	6007/23	Case Id:	2508M10354	Referring Judge :	Ms. Shubhamjot Kaur, DJS	Hearing Time :	2:00:00 PM	Total Days spent :	19
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Vs.	MOHD SIKANDER			
SHRIRAM FINANCE LTD									
Case No.:	650/25	Case Id:	2508M09544	Referring Judge :	Ms. Pooja Yadav, DJS	Hearing Time :	11:30:00 PM	Total Days spent :	26
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE			Vs.	PANKAJ				
LAXMI SRIVASTAVA									
Total : 11									

Mediator : Sh. Rajeshwar Tyagi, Advocate

Case No.:	12542/16	Case Id:	2509M11774	Referring Judge :	Sh. Dharmender Singh, DHJS	Hearing Time :	12:00:00 AM	Total Days spent :	5
Case Type :	PARTITION : SUIT FOR PARTITION			Vs.	VARSHA SHARMA				
CHHAYA KAUSHIK									
Case No.:	1065/2018	Case Id:	2508M09516	Referring Judge :	Sh. Gopal Singh Chauhan, DHJS	Hearing Time :	12:00:00 AM	Total Days spent :	26
Case Type :	PARTITION : SUIT FOR PARTITION			Vs.	SURJIT				
SARDAR JAGJIT SINGH									
Case No.:	1512/21	Case Id:	2508M11222	Referring Judge :	Sh. Mayank Aggarwal, DJS	Hearing Time :	12:00:00 AM	Total Days spent :	12
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Vs.	MONU				
TARMINDER SINGH									
Case No.:	368/23	Case Id:	2508M11196	Referring Judge :	Sh. Pawan Kr. Jain, DHJS	Hearing Time :	10:30:00 AM	Total Days spent :	12
Case Type :	125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.			Vs.	KESHAV PARASHAR				
RUCHI SHARMA									
Case No.:	77/21	Case Id:	2508M09569	Referring Judge :	Sh. Gaurav Goyal, DJS	Hearing Time :	10:30:00 AM		
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS			Vs.	VIKASH				
STATE									

Cause List for Mediation Centre

Date : 08/09/2025

				Total Days spent :	26
Case No.:	138/25	Case Id:	2507M05914	Referring Judge :	Ms. Anamika, DJS
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE			Hearing Time :	10:30:00 AM
ZEENAT		Vs.	MOHD AAMIR		
				Total Days spent :	54
Case No.:	186/25	Case Id:	2508M10076	Referring Judge :	Sh. Ajay Gupta, DHJS
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)			Hearing Time :	11:00:00 AM
JITENDER NEGI		Vs.	NYSA RETAIL VENTURE		
				Total Days spent :	19
Case No.:	125/2023	Case Id:	2508M11145	Referring Judge :	Ms. Tyagita Singh, DHJS
Case Type :	125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.			Hearing Time :	11:00:00 AM
KAVITA SINDHWANI		Vs.	MANOJ		
				Total Days spent :	12
Case No.:	877/25	Case Id:	2508M10177	Referring Judge :	Sh. Neeraj Sharma, DHJS
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT			Hearing Time :	11:00:00 AM
DHARAMVEER		Vs.	MCD		
				Total Days spent :	19
Case No.:	284/24	Case Id:	2507M06490	Referring Judge :	Sh. Arun Sukhija, DHJS
Case Type :	125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.			Hearing Time :	11:00:00 AM
KAMNA MALHOTRA		Vs.	ASHISH MALHOTRA		
				Total Days spent :	47
Case No.:	529/22	Case Id:	2507M07290	Referring Judge :	Ms. Vasundhara Azad, DJS
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS			Hearing Time :	11:00:00 AM
STATE		Vs.	PRAKASH		
				Total Days spent :	40
Case No.:	2347/24	Case Id:	2507M06455	Referring Judge :	Sh. Sunil Khatri, DJS
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY			Hearing Time :	11:00:00 AM
M/S JAIN ART PRESS		Vs.	M/S JAGDAMBA PICTURE		
				Total Days spent :	47
Case No.:	778/22	Case Id:	2508M08349	Referring Judge :	Ms. Deepika Goyal Shokeen, DJS
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE			Hearing Time :	11:00:00 AM
NEETU ARORA		Vs.	TARUN ARORA		
				Total Days spent :	33
Case No.:	772/2025	Case Id:	2508M08414	Referring Judge :	Ms. Deshna Golichha, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	11:00:00 AM

Cause List for Mediation Centre

Date : 08/09/2025

ALIFE HEALTHCARE

Vs. NISHANT ENTERPRISES

Total Days spent : 33

Case No.: 3319/23

Case Id: 2508M10121

Referring Judge :

Sh. Manish Gupta, DHJS

Case Type : MATRIMONIAL : PETITION FOR RESTITUTION OF CONJUGAL

Hearing Time : 11:30:00 AM

UMESH

Vs. POOJA KUMARI

Total Days spent : 19

Case No.: 4916/24

Case Id: 2508M10133

Referring Judge :

Ms. Poonam Singh, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Hearing Time : 12:00:00 PM

HDFC BANK

Vs. SHISHU PAL SINGH

Total Days spent : 19

Case No.: 665/23

Case Id: 2508M09533

Referring Judge :

Ms. Shagun Sharma, DHJS

Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT

Hearing Time : 12:00:00 PM

SHIKHA

Vs. PRASHANT

Total Days spent : 26

Case No.: 275/24

Case Id: 2507M07308

Referring Judge :

Ms. Swati Malik, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Hearing Time : 12:00:00 PM

HDFC BANK

Vs. PANKAJ JOSHI

Total Days spent : 40

Case No.: 189/22

Case Id: 2506M05310

Referring Judge :

Sh. Virender Singh, DHJS

Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS

Hearing Time : 2:00:00 PM

GAURAV KANSAL

Vs. RAMGARHIA CO OP BANK LTD

Total Days spent : 89

Case No.: 190/22

Case Id: 2506M05309

Referring Judge :

Sh. Virender Singh, DHJS

Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS

Hearing Time : 2:00:00 PM

YOGESH KANSAL

Vs. RAMGARHIA CO OP BANK LTD

Total Days spent : 89

Case No.: 682/23

Case Id: 2509M11854

Referring Judge :

Sh. Manish Gupta, DHJS

Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.

Hearing Time : 2:00:00 PM

ASHWANI

Vs. SUMIT KUMAR

Total Days spent : 5

Case No.: 773/24

Case Id: 2507M05892

Referring Judge :

Ms. Shruti Sharma-II, DJS

Case Type : MATRIMONIAL : DOMESTIC VIOLENCE

Hearing Time : 2:30:00 PM

GARGI CHANDANA

Vs. KUNAL CHANDANA & ORS

Total Days spent : 54

Case No.: 14/25

Case Id: 2508M11103

Referring Judge :

Ms. Goma Dabas Gupta, DHJS

Cause List for Mediation Centre

Date : 08/09/2025

Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY	Hearing Time :	10:30:00 PM
AMARNATH MEHTA	Vs. ROHIT GANDHI	Total Days spent :	12
Case No.:	134/24	Case Id:	2508M09501
Case Type :	125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.	Referring Judge :	Sh. Arun Sukhija, DHJS
RAMI PURI	Vs. GAGAN PURI	Hearing Time :	11:00:00 PM
		Total Days spent :	26
Case No.:	443/19	Case Id:	2508M09497
Case Type :	125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.	Referring Judge :	Sh. Naveen Kr. Kashyap, DHJS
ANURDHA	Vs. DUSHYANT	Hearing Time :	11:00:00 PM
		Total Days spent :	26
Case No.:	122/22	Case Id:	2508M09499
Case Type :	MATRIMONIAL : MATRIMONIAL OTHERS	Referring Judge :	Sh. Naveen Kr. Kashyap, DHJS
ANURADHA	Vs. DUSHYANT	Hearing Time :	11:00:00 PM
		Total Days spent :	26
Case No.:	366/24	Case Id:	2507M07171
Case Type :	MACT : MOTOR ACCIDENT CLAIM ACT CASES	Referring Judge :	Sh. Sachin Gupta, DHJS
MOHD SHOAIB	Vs. DILBAGH SINGH & ORS	Hearing Time :	11:00:00 PM
		Total Days spent :	40
Case No.:	542/25	Case Id:	2508M10361
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)	Referring Judge :	Sh. Manoj Kr. Nagpal, DHJS
HDFC BANK LTD	Vs. RAJNI	Hearing Time :	11:00:00 PM
		Total Days spent :	19
Case No.:	335/17	Case Id:	2508M10123
Case Type :	125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.	Referring Judge :	Sh. Manish Gupta, DHJS
GEETA	Vs. DEEPAK	Hearing Time :	11:00:00 PM
		Total Days spent :	19
Case No.:	1137/24	Case Id:	2507M07271
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY	Referring Judge :	Sh. Vikas Madaan, DJS
GH 13 RESIDENTS WELFARE ASSOCIATION	Vs. NEERU NARULA	Hearing Time :	11:30:00 PM
		Total Days spent :	40
Case No.:	2/23	Case Id:	2508M09546
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE	Referring Judge :	Ms. Shivli Talwar, DJS
SONU	Vs. RAVI & ORS	Hearing Time :	11:30:00 PM
		Total Days spent :	26
Total :			

Cause List for Mediation Centre

Date : 08/09/2025

31

Mediator : Sh. Vidya Prakash, DHJS

Case No.: 149/25 Case Id: 2508M11289 Referring Judge : Ms. Arushi Parwal, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 12:00:00 AM
CHOLAMANDALAM FIANNCE Vs. SALEEMUDDIN
Total Days spent : 11

Case No.: 331/20 Case Id: 2508M11291 Referring Judge : Ms. Shruti Sharma-II, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 2:00:00 PM
PRIYA Vs. SUMIT NANDA
Total Days spent : 11

Case No.: 533/20 Case Id: 2508M10267 Referring Judge : Sh. Naveen Kr. Kashyap, DHJS
Case Type : MATRIMONIAL : PETITION FOR DIVORCE Hearing Time : 3:00:00 PM
KARAN SHARMA Vs. BHARTI
Total Days spent : 18

Total : 3

Mediator : Sh. Vineet Malhotra, Advocate

Case No.: 3239/21 Case Id: 2508M08735 Referring Judge : Ms. Aditi Chaudhary, DHJS
Case Type : MATRIMONIAL : PETITION FOR DIVORCE Hearing Time : 11:00:00 AM
SANJEEV KUMAR Vs. ARCHANA SINGH
Total Days spent : 33

Case No.: 1465/22 Case Id: 2508M10363 Referring Judge : Sh. Pawan Kr. Jain, DHJS
Case Type : MATRIMONIAL : PETITION FOR DIVORCE Hearing Time : 11:00:00 AM
NEELAM Vs. JITENDER KUMAR SAHU
Total Days spent : 19

Case No.: 09/24 Case Id: 2508M10362 Referring Judge : Sh. Pawan Kr. Jain, DHJS
Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. Hearing Time : 11:00:00 AM
NEELAM Vs. JITENDER KUMAR SAHU
Total Days spent : 19

Case No.: 244/20 Case Id: 2508M10353 Referring Judge : Sh. Pawan Kr. Jain, DHJS
Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. Hearing Time : 11:00:00 AM
NEELAM Vs. JITENDER KUMAR
Total Days spent : 19

Case No.: 1394/18 Case Id: 2508M10098 Referring Judge : Ms. Shagun Sharma, DHJS

Page No. : 46

Cause List for Mediation Centre

Date : 08/09/2025

Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY	Hearing Time :	11:00:00 AM
M/S INDRAPRASTHA SERVICES	Vs.	CENTRAL ORGANIZATION FOR MODERNIZATION	
		Total Days spent :	19
Case No.:	1320/19	Case Id:	2508M09774
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR POSSESSION AND	Referring Judge :	Sh. Pankaj Arora, DHJS
GOVINDER KUMAR	Vs.	RAJIV KAPOOR	Hearing Time : 11:00:00 AM
		Total Days spent :	26
Case No.:	864/23	Case Id:	2508M08361
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE	Referring Judge :	Ms. Deepika Goyal Shokeen, DJS
CHANDANI	Vs.	MOHD NASIR	Hearing Time : 11:00:00 AM
		Total Days spent :	33
Case No.:	79913/16	Case Id:	2508M10365
Case Type :	RENT ACT : LAND LORD & TENANT DISPUTES UNDER DRC	Referring Judge :	Sh. Rupinder Singh Dhiman, DJS
HAFIZ ALAUDDIN	Vs.	SARDAR RAVINDER SINGH GUMBER	Hearing Time : 11:30:00 AM
		Total Days spent :	19
Case No.:	10856/2016	Case Id:	2508M10117
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT	Referring Judge :	Sh. Sandeep Kumar Sharma, DHJS
SATISH KUMAR	Vs.	SHEELA	Hearing Time : 12:00:00 PM
		Total Days spent :	19
Case No.:	385/24	Case Id:	2507M05900
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY	Referring Judge :	Sh. Anil Chandhel, DHJS
VIKAS BARDIA	Vs.	MEESHA BHASIN	Hearing Time : 12:00:00 PM
		Total Days spent :	54
Case No.:	2390/23	Case Id:	2508M09776
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Referring Judge :	Sh. Abhay Choudhary, DJS
SHYAMJI SONI	Vs.	PREETPAL SINGH	Hearing Time : 12:00:00 PM
		Total Days spent :	26
Case No.:	1613/24	Case Id:	2507M07482
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Referring Judge :	Ms. Swati Malik, DJS
IDFC FIRST BANK LTD	Vs.	MOHAN DESHRAJ VERMA	Hearing Time : 12:00:00 PM
		Total Days spent :	40
Case No.:	39/20	Case Id:	2507M07459
Case Type :	125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.	Referring Judge :	Ms. Aditi Chaudhary, DHJS
SUMIT VERMA	Vs.	ARCHANA	Hearing Time : 12:30:00 PM
		Total Days spent :	40

Cause List for Mediation Centre

Date : 08/09/2025

Case No.: 1590/18	Case Id: 2507M07439	Referring Judge : Ms. Aditi Chaudhary, DHJS	Hearing Time : 12:30:00 PM
Case Type : MATRIMONIAL : PETITION FOR DIVORCE			
SUMIT VERMA	Vs. ARCHANA		
		Total Days spent :	40
Case No.: 122/2024	Case Id: 2508M10182	Referring Judge : Sh. Nipun Awasthi, DHJS	Hearing Time : 12:30:00 PM
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS			
AKSHAT KAPOOR	Vs. NCT OF DELHI		
		Total Days spent :	19
Case No.: 507/24	Case Id: 2507M07187	Referring Judge : Ms. Tyagita Singh1, DJS	Hearing Time : 2:00:00 PM
Case Type : MATRIMONIAL : PETITION FOR DIVORCE			
VARUN MEHNDIRATTA	Vs. RICHA LUTHRA MEHNDIRATTA		
		Total Days spent :	40
Case No.: 157/21	Case Id: 2508M11137	Referring Judge : Sh. Jiten Mehra, DHJS	Hearing Time : 2:00:00 PM
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR POSSESSION AND			
RAMESH MITTAL	Vs. OM PRAKASH		
		Total Days spent :	12
Case No.: 12615/16	Case Id: 2508M11179	Referring Judge : Sh. Vinod Kumar Meena, DHJS	Hearing Time : 2:00:00 PM
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR POSSESSION AND			
SHAKUNTALA DEVI	Vs. KISHAN LAL		
		Total Days spent :	12
Case No.: 938/22	Case Id: 2508M11208	Referring Judge : Ms. Helly Fur Kaur, DJS	Hearing Time : 2:30:00 PM
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE			
RENU	Vs. RAHUL		
		Total Days spent :	12
Case No.: 146/25	Case Id: 2509M11821	Referring Judge : Ms. Shivali Sharma, DHJS	Hearing Time : 2:30:00 PM
Case Type : PARTITION : SUIT FOR PARTITION			
MANMEET SINGH	Vs. HARPREET SINGH		
		Total Days spent :	5
Case No.: 1275/23	Case Id: 2508M08328	Referring Judge : Ms. Swati Malik, DJS	Hearing Time : 10:00:00 PM
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			
HDFC BANK	Vs. NEELGAGAN SINGH		
		Total Days spent :	33
Case No.: 1081/2025	Case Id: 2507M07094	Referring Judge : Sh. Naveen Kr. Kashyap, DHJS	Hearing Time : 11:00:00 PM
Case Type : MATRIMONIAL : PETITION FOR DIVORCE			
DEEPAK SHARMA	Vs. VANDANA SHARMA		
		Total Days spent :	40

Cause List for Mediation Centre

Date : 08/09/2025

Case No.: 6224/17	Case Id: 2507M05614	Referring Judge : Ms. Surabhi Sethi, DJS	
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT		Hearing Time : 11:00:00 PM	
M/S SHREE AGRASEN CO OP URBAN T/C SOCIETY LTD	Vs.	SACHIN GUPTA	
		Total Days spent :	61
Case No.: 6401/19	Case Id: 2508M08677	Referring Judge : Ms. Surabhi Sethi, DJS	
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT		Hearing Time : 11:00:00 PM	
HDFC BANK LTD	Vs.	ANIL KUKREJA	
		Total Days spent :	33
Case No.: 135/25	Case Id: 2507M07160	Referring Judge : Ms. Ruchika Singla, DHJS	
Case Type : MACT : MOTOR ACCIDENT CLAIM ACT CASES		Hearing Time : 11:00:00 PM	
JIVAN SEHGAL	Vs.	SATBIR SINGH	
		Total Days spent :	40
Case No.: 76/25	Case Id: 2508M08694	Referring Judge : Ms. Shagun Sharma, DHJS	
Case Type : PARTITION : SUIT FOR PARTITION		Hearing Time : 11:00:00 PM	
KULWANT RAI	Vs.	SANGEETA	
		Total Days spent :	33
Case No.: 4922/24	Case Id: 2508M10128	Referring Judge : Ms. Poonam Singh, DJS	
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT		Hearing Time : 11:00:00 PM	
HDFC BANK	Vs.	AAFTAB ISRAIL	
		Total Days spent :	19
Case No.: 1655/25	Case Id: 2509M11815	Referring Judge : Ms. Aditi Chaudhary, DHJS	
Case Type : MATRIMONIAL : PETITION FOR DIVORCE		Hearing Time : 11:30:00 PM	
ANNU	Vs.	VIKAS BAGRI	
		Total Days spent :	5
Case No.: 977/2024	Case Id: 2508M08283	Referring Judge : Sh. Raghubir Singh, DHJS	
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)		Hearing Time : 11:30:00 PM	
REHMATULLAH	Vs.	MAYASHEEL RETAIL INDIA LTD	
		Total Days spent :	33
Total : 29			

Software Designed and Developed by Gaurav Walia, DEO Computer Branch, Tis Hazari Courts, Delhi